

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 97/2026**

**IN THE MATTER OF: -**

TEJASVI MINHAS

...APPLICANT

VERSUS

STATE OF PUNJAB AND ORS.

...RESPONDENT(S)

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**NEXT DOH-17.03.2026**

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Filed by



(Sanchar Anand)  
Advocate for the Respondent No.3  
14, 1<sup>st</sup> Floor, National Park  
Lajpat Nagar-IV, New Delhi-110024  
Phone No.-9958792346  
Email- sanchar\_anand@yahoo.co.in

Place: New Delhi  
Dated: 14.03.2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 97/2026**

**IN THE MATTER OF: -**  
TEJASVI MINHAS

...APPLICANT(S)

VERSUS

STATE OF PUNJAB AND ORS.

...RESPONDENT(S)

**REPLY ON BEHALF OF RESONDENT NO. 3 - MUNICIPAL  
COMMISSIONER, JALANDHAR.**

I, Dr. Shri Krishan aged about 55 years, at present working as Assistant Health officer, Municipal Corporation, Jalandhar do hereby solemnly affirm and state as under: -

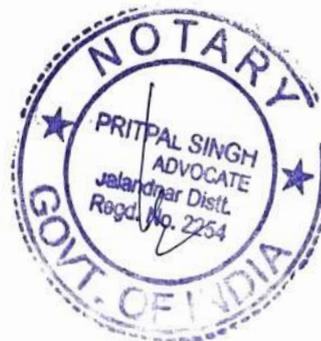
1. That I am well conversant with the facts and circumstances of the present case and hence competent to file reply in the present case.
2. That the present application has been filed by Applicant raising allegations of excessive and illegal dumping of Solid waste at Wariyana dump site located at Jalandhar.
3. That at the outset it is submitted that the petitioner has without appreciating that in order to clear the legacy waste and the daily waste generated within the city of Jalandhar the answering respondent has taken structured and time-bound measures in compliance with the Solid Waste Management Rules, 2016, made generalized and wrongful allegations against the answering respondent.

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4. That it is categorially submitted that the answering respondent have taken pro-active steps to ensure collection and treatment of Solid waste even prior to Solid Waste Management Rules, 2016 and therefore, the allegations of the petitioner that the Municipal Corporation, Jalandhar has been negligent, in performance of its statutory duties is completely baseless and fabricated by the Applicant.
5. That it is pertinent to mention that in order to completely overhaul the waste management system the answering respondent i.e.MC, Jalandhar had as early as 2012 executed an agreement with a company - M/S JTF Infrastructure Limited for collection, transportation and processing of the municipal solid waste generated within the limits of MC Jalandhar. However, the same could not come into play due to contractual breaches and other technical issues and on account of which, the afore-said agreement was terminated by MC Jalandhar on 13.05.2016, which has resulted into a pending lis wherein an award of 192 crore was passed against it, which is now under challenge before the Hon'ble High Court of Punjab and Haryana.
6. That the answering respondents humbly submits that the MC Jalandhar caters to approximately 11,46,533 population (estimated) across 85 wards and generates municipal solid waste generation of

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500 Metric Tons per Day (MTD). Out of this total waste generation of 500 MTD, approximately 250 MTD is wet waste and 250 MTD is dry waste.

7. The answering respondent further submits that for ensuring safe collection and transportation of municipal waste generated per day in a scientific manner in city of Jalandhar, 147 compartmentalized E-Rickshaws are being used for segregated door to door collection and tarpaulin covers have been installed on all municipal and outsourced vehicles to prevent spillage during the transportation process. The Respondent Corporation has procured 2 Compactors and 5 Tippers while ensuring GPS tracking of all vehicles in order to efficiently transport the municipal waste in the authorized manner.
8. That out of total 500 TPD of municipal waste generated per day the respondent corporation currently processes around 355 TPD through various mechanisms such as Pit Composting and Organic Waste Composting machines and the current gap in processing daily collected waste is around 145 TPD, which at presently is being added to the legacy waste.
9. That in addition, it is submitted that the work to clear the afore-said dumpsite of the legacy waste of 8 lakh metric tons of the municipal waste has already been started and a work order in this regard were issued in the favour of M/s Sagar Motors, Latur, Maharashtra. A true

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copy of letter of acceptance (LOA) dated 12.08.2024 issued in favour of M/s Sagar Motors, Latur, Maharashtra is attached herein as Annexure R-3/1.

10. That in this regard it is submitted that out of this around 81,000 tons of legacy waste has already been cleared till date through bio-remediation/bio-mining process and all efforts are being made in this regard to clear the afore-said dump site in a time bound manner by April 2027. A true copy of Geo-tagged photographs showing work in progress at Wariyana dump site is attached herein as Annexure R-3/2.
11. That the answering respondent shows full compliance to its statutory obligation and thereby it has initially prepared a 15-year concession model for integrated solid waste management. Subsequently, after consulting with the Department of Local Government, Punjab, it has been decided to adopt a 3-year concession period to ensure fiscal prudence and operational flexibility.
12. That so as to clear the additional legacy waste of around 11 Lakh metric ton through bio-remediation, the answering respondent corporation had already prepared a project worth 4194.59 lakhs. The afore-said estimate has already been vetted at appropriate level by concerned officials and in this regard, additional funds have been sought by the corporation under Swachh Bharat Mission 2.0 from

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Department of Local Government Punjab. A true copy of letter dated 02.03.2026 sent by the answering respondent to CEO, PMIDC, Local Government Department seeking additional funds to clear the legacy waste at Wariyana Dump Site is attached herein as Annexure R3/3.

13. The answering respondent submits that despite receiving the initial set-backs and financial hardship caused to it on account of award passed against it, the MC Jalandhar worked to ensure an integrated waste management in Jalandhar through door-door collection, processing, disposal and patrolling of daily waste generated within Jalandhar City in compliance with Solid Waste Management Rules, 2016 and after receiving directions from Department of Local Government, Punjab. However, on account of technical and administrative reasons and such as lesser no of bids, the work on the new arrangement could not start as planned by the concerned authorities.
14. It is pertinent to mention that thereupon, a revised work schedule has been formulated and tender had been floated to ensure that no gaps remain in daily waste generation and procession with tender process currently in progress. The revised integrated plan provides:(i) Processing capacity of 500 MTD (aligned with total daily generation of 500 MTD, including 250 MTD wet waste and 250 MTD dry

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waste);(ii) Door-to-door collection through Mini Tippers (1 per 700 households);(iii) Deployment of 1,812.6 manpower for collection and transportation;(v) Installation of ballistic separators, shredders, vibro screens, aero tillers, magnetic separators;(vii) GPS-enabled monitoring and ICCC integration;(viii) Development of mobile application with barcode system;

15. The answering respondents submits that the tender/participation bids to ensure the integrated daily waste management and address the gap in daily waste management had been called four (4) times in total, and numerous corrigenda's have been issued from time to time in compliance with the instructions received from the Head Office, to ensure transparency, competitiveness, and wider participation of bidders. A true copy of tender floated to ensure integrated waste management within MC Jalandhar is attached herein as Annexure R-3/4. The date of Submission of bids is fixed for 16-03-2026 as of now.

16. That the applicant herein has has neither placed on record any scientific study, inspection report, monitoring data nor any statutory non-compliance notice to substantiate allegations of deliberate inaction and mere bald allegation has been levelled against it.

17. That the answering respondent is committed to full compliance of the SWM Rules, 2016 and is presently implementing an approved

14 MAR 2026



bio-remediation project along with restructuring of fresh waste management system and that an immediate blanket prohibition without alternate processing infrastructure would lead to public health emergency crisis.

18. That the deponent undertakes to produce any record as per directions of this Hon'ble Tribunal or file additional affidavits, if any so directed by this Hon'ble Tribunal

19. That deponent herein has the utmost respect for this Hon'ble Tribunal, and it stands bound by the orders of this Hon'ble Tribunal and shall continue to abide by all the orders passed by this Ld. Tribunal.

*[Signature]*  
**DEPONENT**

**VERIFICATION** 14 MAR 2026

Verified at \_\_\_\_\_ on this \_\_\_ day of March 2026 that the contents of the above affidavit are true to my knowledge and no part of it is false and nothing material has been concealed therefrom



*[Signature]*  
**DEPONENT**

Signature **ATTESTED** Only as Identified  
Notary, Jalandhar (Pb.) India  
No Responsibility of Contents of the Document

14 MAR 2026



**JALANDHAR SMART CITY LIMITED**  
 Midland Financial Centre  
 Plot No. 21-22, 2<sup>nd</sup> Floor  
 G.T Road, Jalandhar  
 Punjab 144001  
 PH: +91-181-5017417  
<http://www.smartcityjalandhar.org>  
 Email : smartcityjalandhar@gmail.com |



CEO: JSCL: 2024- 1715

Date:- 12/08/2024

**Letter of Acceptance (LOA)**

To,

M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV)  
 Sagar House, Near Vivekanand Chowk, Nanded Road,  
 LATUR, Maharashtra- 413512.

**Subject:** Letter of Award for Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries-2<sup>nd</sup> call.

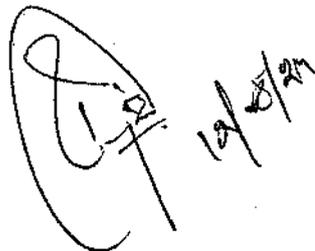
- a) This is in reference to the Detailed Technical and Financial Project Proposal submitted by M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) in response to the Request for Proposal issued on 04-11-2023.
- b) Following the submission of Project Proposal submitted by your firm/ consortium, the proposal was considered and evaluated by the Technical and Financial Bid Evaluation Committee of Jalandhar Smart City Ltd. Several clarifications and discussions have also been conducted with your firm/ consortium between 27-11-2023 to 27-02-2024.
- c) Following this process, JSCL is pleased to inform you that your firm/ consortium has been selected as the "Successful Concessionaire" (as per section provisions of the RFP document) for the subject cited project at a Financial Bid Parameter, as specified in the RFP documents is **Rs. 32.32 Crore (Thirty-Two Crore and Thirty Two Lakh Only)**.
- d) This letter is intended to convey Jalandhar Smart City Limited acceptance of your proposal at the financial offer quoted above. Accordingly, you are hereby requested to acknowledge the receipt of this letter within 7 (seven) days of receipt.

  
 12/08/24

- e) The LOA and award of work is subject to the terms and conditions set out in the RFP issued to you and would further be subject to the conditions set out in the Concession Agreement to be executed between JSCL, Authority and your firm/consortium.

**This 'Letter of Award' is issued based on the following conditions:**

- 1) M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) shall enter into a Concession Agreement with JSCL, Authority at the earliest, detailing the Terms & Conditions of implementing and managing the Biomining Project at Wariyana Dump site, Jalandhar through Capex & Opex format.
- 2) M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) shall furnish Municipal Corporation Jalandhar a Performance Guarantee equal to Rs. 1,61,60,000/- (Rupees One Crore Sixty-one Lakh and Sixty Thousand only) at the time of signing the Concession Agreement or within 15 (fifteen) days from the date of this Letter of Award, whichever is earlier. The Bid Security furnished by you will be returned at the time of submission of the Performance Guarantee. The Performance Guarantee shall be retained by Jalandhar Smart City Limited during the Concession period as indicated in the RFP.
- 3) M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) shall be governed by the Terms and Conditions stated in the RFP and Concession Agreement. M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) shall not attach any condition on any of its obligations as stipulated in the RFP document and Concession Agreement; and
- 4) M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) shall submit a detailed Project Reclamation and Remediation Plan in line with the Technical Proposal submitted along with Bid documents within 10 days (Ten) of Signing of concession Agreement for Authority approval.
- 5) Kindly be informed that this communication by itself does not create any rights or contractual relationship with JSCL and Municipal Corporation Jalandhar. Any such right or relationship shall come into effect only after the approval of JSCL, furnishing the Acceptance of LOA and Performance Security by your firm/consortium as per the terms of the RFP, and the execution of the Concession Agreement.



Handwritten signature and date: 12/01/21

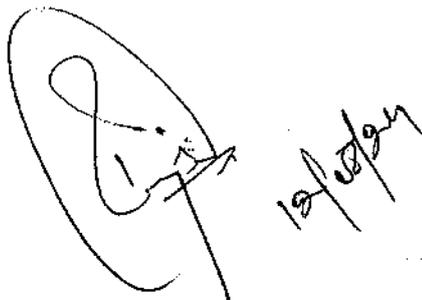
- 6) This letter is awarded in duplicate. The duplicate copy of this letter may be signed and returned along with the Letter of JSCL authorizing the person to sign on behalf of M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV), as a token of acceptance of the above terms & conditions.
- 7) With the acknowledgement of this LoA, M/s Sagar Motors and M/s Jan Adhar Sevabhavi Sanstha (JV) will submit the undertaking clearly mentioning that it shall dispose of all the bio-mined materials (i.e. RDF, bio-soils and other biodegradable material etc.) from Wariyana Dump site in compliance with SWM Rules, 2016.
- 8) As per RFP clause 2.5 Recovery of City Compost/enrich soil & RDF, page no 27-28, the concessionaire shall submit the RDF disposal mechanisms agreement to JSCL before signing of Concession Agreement

**Acceptance:**

Please confirm your acceptance of this work award by signing and returning one copy of this letter to JSCL by 13-08-2024

JSCL look forward to a mutually fruitful relationship. With best regards,

  
Chief Executive Officer  
Jalandhar Smart City Limited  
Midland Financial Centre Plot No. 21-22, 2nd Floor  
G.T Road, Jalandhar, Punjab 144001 PH: +91-181-5017417

  
13/08/24

## Biomining Tender history under Smart City Mission

Sr No	Name of Work	Amount (Cr)	Date of NIT Published	Date of Tender Opening	Remarks/Issues
1	Bioremediation of Legacy waste at Wariyana dumping site of MCJ (1 <sup>st</sup> Call) Tender Id- 2019_DLG_41681_1	60 Cr.	09-12-2019	31-12-2019	Single bid was received in 1 <sup>st</sup> call, hence tender cancelled, re-invited for 2 <sup>nd</sup> call (14 days)
	Bioremediation of Legacy waste at Wariyana dumping site of MCJ (2 <sup>nd</sup> Call) Tender Id- 2020_DLG_43053_1 2 <sup>nd</sup> Call	-do-	10-01-2020	27-01-2020	Single bid was received, hence tender cancelled, re-invited for 3 <sup>rd</sup> call call (7- days)
	Bioremediation of Legacy waste at Wariyana dumping site of MCJ (3 <sup>rd</sup> Call) Tender Id- 2020_DLG_43781_1 3 <sup>rd</sup> Call	-do-	29-01-2020	06-02-2020	
2	<b>DPR amounting 38.63 Cr. was revised in line with Patiala model as per DoLG direction vide letter no CE-2020/34351, dated 04-09-2020, same was approved by SLTC dated 09-11-2020.</b> Thereafter tender was invited for the following work “Supply, delivery and installation of Legacy waste screening machines and reclamation of land by scientific processing legacy waste dump site through the process of bioremediation/biomining at Wariyana dump site Jalandhar including O&M	36.34 Cr  (CAPEX cost-4.93 Cr+ OPEX cost @ Rs. 416/MT)	07-12-2020	28-12-2020 30-12-2020 (extended)	Four bids were received in the first call; however, only two were technically qualified. As the minimum requirement of three technically qualified bids was not met, the tender was cancelled.

	Total Legacy waste quantity- 7.55 MT Tender ID- 2020_DLG_57116_1 Tender Ref no.- 45/JSCL/2020-21 <b>1<sup>st</sup> Call</b>				
	<b>2<sup>nd</sup> Call</b> for the same as above Tender ID- 2021_DLG_58748_1 Tender Ref No. 45(a)/JSCL/2021	-do-	09-01-2021	21-01-2021	3 bids received but technically not qualified
3	<b>Fresh Tender was called (1<sup>st</sup> call) (for the same as above)</b> Tender ID- 2021_DLG_60049_1 Tender Ref No- 50/JSCL/2021	36.34 Cr  (CAPEX cost-4.93 Cr+ OPEX cost @ Rs. 416/MT	15-02-2021	08-03-2021	As the minimum requirement of three technically qualified bids was not met, the tender was cancelled.
4	<b>(2<sup>nd</sup> call) (for the same as above)</b> Tender ID- 2021_DLG_60049_1 Tender Ref No- 50/JSCL/2021	-do-	10-03-2021	23-03-2021	Three bids received 1. M/s ECO Garb, 2. M/s Excel Ind Ltd. 3. M/s BVG India Ltd and all were technically qualified.  L1 was M/s ECO Garb ( -11.64% less) The case was forwarded to SLTC dated 09-06-2021 and EC to approve the technical bid L1 due to L1 bidder quoted their rates lowest against the two components as compared L2 & L3 EC dated 02-06-2021 accorded approval for the same on

					recommendation of SLTC & CEO JSCL
5	<b>In June-2021</b> , through e-tendering, the said work was awarded to Chainnai based to M/s ECO GARB Company. Subsequently, on account of contractually fault on contractor side, after imposed penalties this contract was terminated in March-2023.				
6	<b>In May 2023</b> , fresh tenders were invited, a total of 5 bids were received in the 1st call, but none of them were technically qualified.				
7	<b>In November, 2023</b> , tenders were invited for 2 <sup>nd</sup> call with bid opened due date 28/11/2023. Total 3 bids were received. All the three bids were found technically qualified.				
	<b>On 29th March, 2024</b> , as per SOP, Technical Bid evaluation report was submitted onward to the Committee of Chief Engineer/State level Technical Committee (SLTC) for appraisal and approval of technical bids and permission for opening of financial bids				
8	Financial Bid approved by State Level Technical Committee (SLTC) MOM dated 25-07-2024				
9	Financial Bid Approved and Permission to issue LOA by Executive Committee (EC) of JSCL MOM dated 08-08-2024 (				
10	<b>On 12-08-2024</b> , LOA with awarded amount <b>32.32 Cr</b> Issued to L1 Bidder (M/s Sagar Motors, Latur, Maharashtra) for biomining of 8 Lac MT Legacy waste				



**JALANDHAR SMART CITY LIMITED  
NOTICE INVITING TENDER (NIT)  
NATIONAL COMPETITIVE BID (NCB)  
BID REFERENCE NO: 25 /JSCL/2109**

**RFP for "Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Waryana at Jalandhar"**

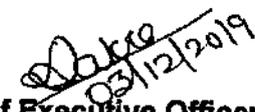
Jalandhar Smart City Limited (JSCL) invites online unconditional bids through e-procurement portal <http://eproc.punjab.gov.in> from eligible bidders under National Competitive Bidding (NCB) with Single Stage - two envelopes bidding procedure for the following works.

Name of Project/ Work(s)	Estimated Project Cost	Bid Security/ Earnest Money (Rs.)	Cost of documents/ Tender Fee (Rs.)	Period of completion
RFP for Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Waryana , Jalandhar-1 <sup>st</sup> Call.	Rs.60 crore plus GST	Rs.60 Lakhs	Rs.25,000/- plus GST	54 Months

Important dates of the RFP are as below:

Availability of Tender Online for Bidding		Last Date & Time for Online Submission of Bids	Date & Time of Opening of Tender	
From	To		Technical Bid	Financial Bid
09.12.2019 1000 hrs	30.12.2019 1700 hrs	30.12.2019 1700 hrs	31.12.2019 1100 hrs	To be intimated later

- Detailed NIT & Bid Documents can be seen at the website <http://eproc.punjab.gov.in> and may be downloaded free of cost from <http://eproc.punjab.gov.in>
- Any subsequent addendum/corrigendum shall be published only at the website <http://eproc.punjab.gov.in>
- Pre Bid Meeting shall be held on 16.12.2019 (2:00 PM) at 5, Punjab Municipal Bhawan, PMIDC, 3 Dakshin Marg, Sector 35A, Chandigarh -160022.

  
 Chief Executive Officer  
 Jalandhar Smart City Limited

12/11/2019

eProcurement System Government of Punjab

Punjab Tenders		eProcurement System Government of Punjab	
Tender Details		Date : 11-Dec-2019 04:23 PM	
			
<b>Basic Details</b>			
Organisation Chain	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)		
Tender Reference Number	25/JSCL/2019		
Tender ID	2019_DLG_41681_1		
Tender Type	Open Tender	Form of contract	Item Rate
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No
<b>Payment Instruments</b>		<b>Cover Details, No. Of Covers - 2</b>	
Online Bankers	S.No	Bank Name	
	1	SBI Bank	
Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	NIT
		.pdf	RFP
2	Finance	.xls	BOQ
<b>Tender Fee Details, [Total Fee in ₹ * - 35,400]</b>		<b>EMD Fee Details</b>	
Tender Fee in ₹	29,500	EMD Amount in ₹	60,00,000
Processing Fee in ₹ (18.00% GST Incl.)	5,900	EMD through BG/ST or EMD Exemption Allowed	No
Fee Payable To	TIA	EMD Fee Type	fixed
Tender Fee Exemption Allowed	No	EMD Payable To	TIA
Fee Payable At	DLG	EMD Percentage	NA
		EMD Payable At	DLG
<b>Work /Item(s)</b>			
Title	Remediation and Reclamation of Existing Dumpsite at Waryana Jalandhar under Smart City Mission Jalandhar		
Work Description	Remediation and Reclamation of Existing Dumpsite at Waryana Jalandhar under Smart City Mission Jalandhar		
Pre Qualification Details	As per RFP		
Independent External Monitor/Remarks	NA		
Tender Value in ₹	NA	Product Category	Civil Works
		Sub category	NA
Contract Type	Tender	Bid Validity(Days)	120
Location	JALANDHAR	Period Of Work(Days)	1643
Pre Bid Meeting Address	PMIDC, Chandigarh, 3 Dakshin Marg, Sector 35A, Chandigarh-160022	Pincode	144001
Should Allow NDA Tender	No	Pre Bid Meeting Date	16-Dec-2019 02:00 PM
		Bid Opening Place	CHANDIGARH
		Allow Preferential Bidder	No
<b>Critical Dates</b>			
Publish Date	09-Dec-2019 05:00 PM	Bid Opening Date	31-Dec-2019 11:00 AM
Document Download / Sale Start Date	09-Dec-2019 05:05 PM	Document Download / Sale End Date	30-Dec-2019 05:00 PM

12/11/2019

eProcurement System Government of Punjab

<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	09-Dec-2019 05:05 PM	<b>Bid Submission End Date</b>	30-Dec-2019 05:00 PM

**Tender Documents**

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	NIT	333.42
2	Tendernotice_2.pdf	RFP	1792.49	

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	BOQ	BOQ_78840.xls	BOQ	218.50

**Tender Inviting Authority**

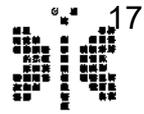
<b>Name</b>	CEO JSCL
<b>Address</b>	CHIEF EXECUTIVE OFFICER (CEO), JALANDHAR SMART CITY LIMITED (JSCL) SCO-47 IInd Floor PUDA Complex, Opp. DC Complex, Jalandhar, Punjab 144001.



# JALANDHAR SMART CITY LIMITED

SCO-47 IInd Floor <sup>80</sup> PDA Complex,  
Opp.DCComplex. Jalandhar  
Punjab 144001

PH: +91-181-4154686  
<http://www.smartcityjalandhar.org>  
Email : [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com) |



Smart City  
SUSTAINABLE DEVELOPMENT

No:- CEO:JSCL:2020: 1046

Date:- 25.01.2020

VIA EMAIL ONLY

To,

Addl.Deputy Director,  
Incharge P.R.U  
Municipal Bhawan,Sec-35(A)  
Chandigarh

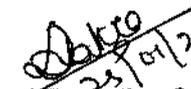
Subject: Regarding the Publication Of Tender

With reference to the above subject, Jalandhar Smart City intends to publish third call of Notice Inviting Tender (NIT) as enclosed. As per the Govt. of Punjab notification 5/82/2018-2LG /1892 dated 02.08.2018 tender will be kept open to receive Bids from Bidders for 07 (seven) days.

This is to request you to publish this NIT in leading newspaper in all India edition in the following newspapers as per directions of the Govt. of Punjab.

1. The Hindu
2. Times of India
3. The Telegraph
4. The Tribune

A copy of the NIT from the newspapers be sent to JSCL office for record purpose. The details of the project in the tender will be advertised on <http://eproc.punjab.gov.in>.

  
25/01/2020  
Chief Executive Officer  
Jalandhar Smart City Limited



**JALANDHAR SMART CITY LIMITED  
NOTICE INVITING TENDER (NIT)  
NATIONAL COMPETITIVE BID (NCB)  
BID REFERENCE NO: 24 (a) /JSCL/2109 (II<sup>nd</sup> Call)**

**RFP for "Supply ,Installation, Operation and Maintenance of 5 Years for Automatic Sanitary Napkin Vending Machines, Electric Incinerators, and ICT based User Feedback System at various locations in Jalandhar under Smart City Mission"**

Jalandhar Smart City Limited (JSCL) invites online unconditional bids through e-procurement portal <http://eproc.punjab.gov.in> from eligible bidders under National Competitive Bidding (NCB) with Single Stage - two envelopes bidding procedure for the following works.

Name of Project/ Work(s)	Estimated Project Cost	Bid Security/ Earnest Money (Rs.)	Cost of documents/ Tender Fee(Rs)	Period of Completion (including O&M)
Supply ,Installation, Operation and Maintenance of 5 Years for Automatic Sanitary Napkin Vending Machines, Electric Incinerators, and ICT based User Feedback System at various locations in Jalandhar. <b>II<sup>nd</sup> Call</b>	Rs.93,18,818/-	1,86,376/-	10,000/-	5 Years

Important dates of the RFP are as below:

Availability of Tender Online for Bidding		Last Date & Time for Online Submission of Bids	Date & Time of Opening of Tender	
From	To		Technical Bid	Financial Bid
10.01.2020 1000 hrs	25.01.2020 1700 hrs	25.01.2020 1700 hrs	27.01.2020 1100 hrs	To be intimated later

- Detailed NIT & Bid Documents can be seen at the website <http://eproc.punjab.gov.in> and may be downloaded free of cost from <http://eproc.punjab.gov.in>
- Any subsequent addendum/corrigendum shall be published only at the website <http://eproc.punjab.gov.in>

  
 Chief Executive Officer  
 Jalandhar Smart City Limited

**eProcurement System Government of Punjab**

**Punjab Tenders** **Tender Details**

Date : 16-Jan-2020 11:43 AM

Print

**Details**

<b>Organization Chain</b>	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)		
<b>Reference</b>	25 (a) /JSCL/2109		
<b>ID</b>	2020_DLG_43053_1		
<b>Type</b>	Open Tender	<b>Form of contract</b>	Item Rate
<b>Category</b>	Works	<b>No. of Covers</b>	2
<b>Technical Evaluation Allowed</b>	No	<b>ItemWise Technical Evaluation Allowed</b>	No
<b>Mode</b>	Online	<b>Is Multi Currency Allowed For BOQ</b>	No
<b>Currency For Fee</b>	No	<b>Allow Two Stage Bidding</b>	No

**Payment Instruments**

S.No	Bank Name
1	SBI Bank

**Cover Details, No. Of Covers - 2**

Cover No	Cover	Document Type	Description
1	Fee/PreQual /Technical	.pdf	NIT
		.pdf	RFP-1
		.pdf	RFP Corrigendum (Addition to RFP-1)
2	Finance	.xls	BOQ

**Bank Fee Details, [Total Fee in ₹ \* - 29,500]**

<b>Bank Fee in ₹</b>	23,600	<b>Fee Payable At</b>	DLG
<b>Processing Fee in ₹</b>	5,900		
<b>Bank Fee Exemption Allowed</b>	No		

**EMD Fee Details**

<b>EMD Amount in ₹</b>	30,56,000	<b>EMD through BG/ST or EMD Exemption Allowed</b>	Yes
<b>EMD Fee Type</b>	fixed	<b>EMD Percentage</b>	NA
<b>EMD Payable To</b>	TIA	<b>EMD Payable At</b>	DLG

**Work /Item(s)**

<b>Description</b>	Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Waryana at Jalandhar under Smart City Mission Jalandhar				
<b>Qualification Details</b>	As per RFP and (In addition corrigendum attached with RFP)				
<b>Dependent External Auditor/Remarks</b>	NA				
<b>Order Value in ₹</b>	NA	<b>Product Category</b>	Solid Waste Management	<b>Sub category</b>	NA
<b>Contract Type</b>	Tender	<b>Bid Validity(Days)</b>	120	<b>Period Of Work(Days)</b>	365
<b>Location</b>	JALANDHAR	<b>Pincode</b>	144001	<b>Pre Bid Meeting Place</b>	NA
<b>Bid Meeting Address</b>	NA	<b>Pre Bid Meeting Date</b>	NA	<b>Bid Opening Place</b>	JALANDHAR

Should Allow NDA Tender	No	Allow Preferential Bidder	No
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**Critical Dates**

Publish Date	10-Jan-2020 02:00 PM	Bid Opening Date	27-Jan-2020 11:00 AM
Document Download / Sale Start Date	10-Jan-2020 02:05 PM	Document Download / Sale End Date	25-Jan-2020 05:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	10-Jan-2020 02:10 PM	Bid Submission End Date	25-Jan-2020 05:00 PM

**Tender Documents**

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	NIT	98.76
	2	Tendernotice_2.pdf	RFP	1796.46
	3	Tendernotice_3.pdf	RFPCorrigendum	294.57

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	BOQ	BOQ_82266.xls	BOQ	220.00

**Tender Inviting Authority**

Name	CEO JSCL
Address	JSCL SCO-47, NEAR PUDA COMPLEX JALANDHAR, 144001, PUNJAB



**JALANDHAR SMART CITY LIMITED**  
 SCO-47, 2ND Floor, PUDA Complex,  
 Opp. D.C. Complex, Jalandhar, Punjab -144001  
 smartcityjalandhar@gmail.com

**NOTICE INVITING TENDER (NIT)  
 NATIONAL COMPETITIVE BID (NCB)  
 BID REFERENCE NO: 25 (b) /JSCL/2020**

**RFP for "Selection of Contractor for Remediation and Reclamation of Existing  
 Dumpsite at Waryana at Jalandhar"-3<sup>rd</sup> Call.**

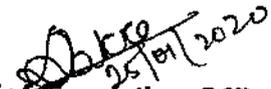
Jalandhar Smart City Limited (JSCL) invites online unconditional bids through e-procurement portal <http://eproc.punjab.gov.in> from eligible bidders under National Competitive Bidding (NCB) with Single Stage - two envelopes bidding procedure for the following works.

Name of Project/ Work(s)	Estimate d Project Cost	Bid Security/ Earnest Money (Rs.)	Cost of documents/ Tender Fee (Rs.)	Period of completion
RFP for Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Waryana, Jalandhar-(3 <sup>rd</sup> Call)	Rs.60 crore plus GST	Rs.60 Lakhs	Rs.25,000/- plus GST	54 Months

Important dates of the RFP are as below:

Availability of Tender Online for Bidding		Last Date & Time for Online Submission of Bids	Date & Time of Opening of Tender	
From	To		Technical Bid	Financial Bid
29.01.2020 1000 hrs	05.02.2020 1700 hrs	05.02.2020 1700 hrs	06.02.2020 1100 hrs	To be intimated later

- Detailed NIT & Bid Documents can be seen at the website <http://eproc.punjab.gov.in> and may be downloaded free of cost.
- Any subsequent addendum/corrigendum shall be published only at the e-procurement portal.

  
 Chief Executive Officer  
 Jalandhar Smart City Limited

Punjab Tenders		eProcurement System Government of Punjab		
Published Corrigendum Details		Date : 05-Feb-2020 11:03 AM		
			 Print	
<b>Organisation Chain :</b>	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)			
<b>Tender ID :</b>	2020_DLG_43781_1			
<b>Tender Ref No :</b>	25(b)/JSCL/2020			
<b>Tender Title :</b>	Remediation and Reclamation of Existing Dumpsite at Waryana Jalandhar under Smart City Mission Jalandhar			
<b>Corrigendum Type :</b>	Date			
<b>Corrigendum:1</b>				
Corrigendum Title	Corrigendum Description	Published Date	Document Name	Doc Size(In KB)
Extension of Time	Extension of bid submission and opening dates	05-Feb-2020 11:03 AM	BlominingCorrigendum1.pdf	59.7
<b>Critical Dates</b>				
<b>Publish Date</b>	29-Jan-2020 10:00 AM	<b>Bid Opening Date</b>	13-Feb-2020 11:00 AM	
<b>Document Download/Sale Start Date</b>	29-Jan-2020 10:05 AM	<b>Document Download/Sale End Date</b>	12-Feb-2020 05:00 PM	
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA	
<b>Bid Submission Start Date</b>	29-Jan-2020 10:05 AM	<b>Bid Submission End Date</b>	12-Feb-2020 05:00 PM	
<b>Details Before Corrigendum</b>				
<b>Critical Dates</b>				
<b>Publish Date</b>	29-Jan-2020 10:00 AM	<b>Bid Opening Date</b>	06-Feb-2020 11:00 AM	
<b>Document Download/Sale Start Date</b>	29-Jan-2020 10:05 AM	<b>Document Download/Sale End Date</b>	05-Feb-2020 05:00 PM	
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA	
<b>Bid Submission Start Date</b>	29-Jan-2020 10:05 AM	<b>Bid Submission End Date</b>	05-Feb-2020 05:00 PM	



**Jalandhar**  
**JALANDHAR SMART CITY LIMITED,**  
 Midland Financial Centre  
 Plot No. 21-22, 2<sup>nd</sup> Floor  
 G.T Road, Jalandhar  
 Punjab 144001  
 PH: +91-181-5017417  
 E-mail: [smartcityjalandhar@gmail.com/](mailto:smartcityjalandhar@gmail.com)

**NOTICE INVITING TENDER (NIT), NATIONAL COMPETITIVE BID (NCB)  
 REQUEST FOR PROPOSAL (RFP)**

Jalandhar Smart City Limited (JSCL) invites online unconditional bids through e-procurement portal <http://eproc.punjab.gov.in> from eligible bidders under National Competitive Bidding (NCB) with Single Stage - two envelopes bidding procedure for the following works.

Sr. No.	Name of Work	Estimated Cost (Rs.)	Earnest Money (Rs.)	Tender Fee (Rs.)	Period of Completion
1.	<b>BID REFERENCE NO: 45/JSCL/2020-21</b> Selection of Contractor for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries	Capex: Legacy waste screening Machines including civil work: 4.93 Cr.  Opex: Operational cost: Rs 416 per MT (for 7,55,000 Ton)	RS. 36,34,000 (Rupees Thirty Six Lakh Thirty Four Thousand only)	10,000/- plus GST	As per RFP

Important dates of the RFP are as below:

Sr. No.	Name of Work	Availability of Tender Online for Bidding		Last Date & Time for Online Submission of Bids.)	Date & Time of Opening of Tender	
1.	<b>BID REFERENCE NO: 45/JSCL/2020-21</b> Selection of Contractor for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries	05.12.2020 1700 hrs	26.12.2020 1700 hrs	26.12.2020 1700 hrs	28.12.2020 1100 hrs	To be intimated later

- Pre-bid meeting will be held as mentioned below:  
**BID REFERENCE NO: 45/JSCL/2020-21** – Date: 14.12.2020, Time: 1100hrs  
 Place: In the office of CEO, Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2<sup>nd</sup> Floor, G.T Road, Jalandhar, Punjab 144001
- Detailed NIT & Bid Documents can be seen at the website <http://eproc.punjab.gov.in> and may be downloaded free of cost from <http://eproc.punjab.gov.in>
- Any subsequent addendum/corrigendum shall be published only at the website <http://eproc.punjab.gov.in>
- For more details contact Chief Executive Officer, JSCL, Address- CEO, Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2<sup>nd</sup> Floor, G.T Road, Jalandhar, Punjab 144001, Contact no. +91 9888143591 and through mail at [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com)

For:   
 Chief Executive officer  
 Jalandhar Smart City Limited

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**Punjab  
Tenders**

**eProcurement System Government of Punjab**

**Tender Details**

Date : 07-Dec-2020 03:53 PM

Print

**Basic Details**

<b>Organisation Chain</b>	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)		
<b>Tender Reference Number</b>	45/JSCL/2020-21		
<b>Tender ID</b>	2020_DLG_57116_1		
<b>Tender Type</b>	Open Tender	<b>Form of contract</b>	Item Rate
<b>Tender Category</b>	Works	<b>No. of Covers</b>	2
<b>General Technical Evaluation Allowed</b>	No	<b>ItemWise Technical Evaluation Allowed</b>	No
<b>Payment Mode</b>	Online	<b>Is Multi Currency Allowed For BOQ</b>	No
<b>Is Multi Currency Allowed For Fee</b>	No	<b>Allow Two Stage Bidding</b>	No

**Payment Instruments**

Online Bankers	S.No	Bank Name
	1	SBI Bank

**Cover Details, No. Of Covers - 2**

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	NIT
		.pdf	RFP
2	Finance	.xls	BOQ

**Tender Fee Details, [Total Fee in ₹ \* - 15,900]**

<b>Tender Fee in ₹</b>	10,000		
<b>Processing Fee in ₹</b>	5,900		
<b>Fee Payable To</b>	NII	<b>Fee Payable At</b>	NII
<b>Tender Fee Exemption Allowed</b>	No		

**EMD Fee Details**

<b>EMD Amount in ₹</b>	36,34,000	<b>EMD through BG/ST or EMD Exemption Allowed</b>	No
<b>EMD Fee Type</b>	fixed	<b>EMD Percentage</b>	NA
<b>EMD Payable To</b>	NII	<b>EMD Payable At</b>	NII

**Work / Item(s)**

<b>Title</b>	Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries				
<b>Work Description</b>	Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries				
<b>Pre Qualification Details</b>	AS PER RFP				
<b>Independent External Monitor/Remarks</b>	NA				
<b>Show Tender Value in Public Domain</b>	Yes				
<b>Tender Value in ₹</b>	36,33,80,000	<b>Product Category</b>	Civil Works	<b>Sub category</b>	NA

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	<b>Punjab Tenders</b>		Others		
<b>Contract Type</b>	Tender	<b>Bid Validity(Days)</b>	180	<b>Period Of Work (Days)</b>	821
<b>Location</b>	Jalandhar	<b>Pincode</b>	144001	<b>Pre Bid Meeting Place</b>	Jalandhar
<b>Pre Bid Meeting Address</b>	Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2nd Floor, G.T Road, Jalandhar, Punjab 144001	<b>Pre Bid Meeting Date</b>	14-Dec-2020 11:00 AM	<b>Bid Opening Place</b>	Jalandhar
<b>Should Allow NDA Tender</b>	No	<b>Allow Preferential Bidder</b>	No		

**Critical Dates**

<b>Publish Date</b>	07-Dec-2020 05:00 PM	<b>Bid Opening Date</b>	28-Dec-2020 10:00 AM
<b>Document Download / Sale Start Date</b>	07-Dec-2020 05:00 PM	<b>Document Download / Sale End Date</b>	26-Dec-2020 05:00 PM
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	07-Dec-2020 05:00 PM	<b>Bid Submission End Date</b>	26-Dec-2020 05:00 PM

**Tender Documents**

NIT Document	S.No	Document Name	Description	Document Size (In KB)
	1	Tendernotice_1.pdf	NIT	162.95

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (In KB)
	1	Tender Documents	RFP.pdf	RFP	1272.34
	2	BOQ	BOQ_114848.xls	BOQ	264.00

**Bid Openers List**

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	dhawanrahul898@gmail.com	Rahul Dhawan	RAHUL DHAWAN
2.	himanshupuri.jscl@gmail.com	Himanshu Puri	HIMANSHU PURI

**Tender Inviting Authority**

<b>Name</b>	CEO JSCL
<b>Address</b>	Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2nd Floor, G.T Road, Jalandhar, Punjab 144001

**Tender Creator Details**

<b>Created By</b>	Rahul Dhawan
<b>Designation</b>	XEN - Corporation Engineer (B and R) MCJ
<b>Created Date</b>	07-Dec-2020 03:44 PM

Punjab Tenders		eProcurement System Government of Punjab					
		Tender Details					
		Date : 22-Dec-2020 11:28 AM					
		Print					
<b>Basic Details</b>							
Organisation Chain	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)						
Tender Reference Number	45/JSCL/2020-21						
Tender ID	2020_DLG_57116_1						
Tender Type	Open Tender	Form of contract	Item Rate				
Tender Category	Works	No. of Covers	2				
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No				
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No				
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No				
<b>Payment Instruments</b>			<b>Cover Details, No. Of Covers - 2</b>				
Online Bankers	S.No	Bank Name	Cover No	Cover	Document Type	Description	
	1	SBI Bank	1	Fee/PreQual/Technical	.pdf	NIT	
					.pdf	RFP	
			2	Finance	.xls	BOQ	
<b>Tender Fee Details, [Total Fee in ₹ * - 15,900]</b>				<b>EMD Fee Details</b>			
Tender Fee in ₹	10,000			EMD Amount in ₹	36,34,000	EMD through BG/ST or EMD Exemption Allowed	No
Processing Fee in ₹	5,900			EMD Fee Type	fixed	EMD Percentage	NA
Fee Payable To	Nil	Fee Payable At	Nil	EMD Payable To	Nil	EMD Payable At	Nil
Tender Fee Exemption Allowed	No						
<b>Work / Item(s)</b>							
Title	Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries						
Work Description	Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries						
Pre Qualification Details	AS PER RFP						
Independent External Monitor/Remarks	NA						
Show Tender Value in Public Domain	Yes						
Tender Value in ₹	36,33,80,000	Product Category	Civil Works	Sub category	NA		

 Punjab Tenders		Others			
<b>Contract Type</b>	Tender	<b>Bid Validity(Days)</b>	180	<b>Period Of Work (Days)</b>	821
<b>Location</b>	Jalandhar	<b>Pincode</b>	144001	<b>Pre Bid Meeting Place</b>	Jalandhar
<b>Pre Bid Meeting Address</b>	Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2nd Floor, G.T Road, Jalandhar, Punjab 144001	<b>Pre Bid Meeting Date</b>	14-Dec-2020 11:00 AM	<b>Bid Opening Place</b>	Jalandhar
<b>Should Allow NDA Tender</b>	No	<b>Allow Preferential Bidder</b>	No		

**Critical Dates**

<b>Publish Date</b>	07-Dec-2020 05:00 PM	<b>Bid Opening Date</b>	28-Dec-2020 10:00 AM
<b>Document Download / Sale Start Date</b>	07-Dec-2020 05:00 PM	<b>Document Download / Sale End Date</b>	26-Dec-2020 05:00 PM
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	07-Dec-2020 05:00 PM	<b>Bid Submission End Date</b>	26-Dec-2020 05:00 PM

**Tender Documents**

NIT Document	S.No	Document Name	Description	Document Size (In KB)
	1	Tendernotice_1.pdf	NIT	162.95

PreBid Meeting Document	S.No	Document Name	Document Type	Description	Document Size (In KB)
	1	tech_prebid_114848.pdf	PreBid Meeting Document	Response to the Pre-Bid queries	388.08

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Tender Documents	RFP.pdf	RFP	1272.34
	2	BOQ	BOQ_114848.xls	BOQ	264.00

**Latest Corrigendum List**

S.No	Corrigendum Title	Corrigendum Type	View
1	Corrigendum 2	Other	

**Bid Openers List**

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	dhawanrahul898@gmail.com	Rahul Dhawan	RAHUL DHAWAN
2.	himanshupuri.jscl@gmail.com	Himanshu Puri	HIMANSHU PURI

**Tender Inviting Authority**

<b>Name</b>	CEO JSCL
<b>Address</b>	Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2nd Floor, G.T Road, Jalandhar, Punjab 144001

**Tender Creator Details**



# JALANDHAR SMART CITY LIMITED

Midland Financial Centre  
Plot No. 21-22, 2<sup>nd</sup> Floor  
G.T Road, Jalandhar  
Punjab 144001  
PH: +91-181-5017417  
<http://www.smartcityjalandhar.org>  
Email : smartcityjalandhar@gmail.com |



Smart City  
2018-2022

No:- CEO:JSCL:2020: 1643

Date:- 03.12.2020

VIA EMAIL ONLY

To,

Addl. Deputy Director,  
Incharge P.R.U,  
Municipal Bhawan, Sec-35(A),  
Chandigarh.

**Subject:** Regarding the Publication of Following Tenders:

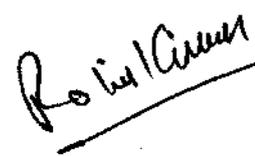
**Notice Inviting Tender (NIT) for "Selection of Contractor for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation/ Biomining at Jalandhar including Operation and Maintenance of Machineries- 1<sup>st</sup> call"**

With reference to the above subject, Jalandhar Smart City intends to issue Notice Inviting Tender (NIT) as enclosed. As per the Govt. of Punjab notification 5/82/2018-2LG /1892 dated 02.08.2018 tender will be kept open to receive Bids from Bidders for 21 (Twenty One) days for 1<sup>st</sup> Call.

This is to request you to publish this NIT in leading newspaper in all India editions in the following newspaper as per directions of the Govt. of Punjab.

1. Times of India
2. Ajit (Punjabi)
3. Dainik Bhaskar

A copy of the NIT from the newspapers be sent to JSCL office for record purpose. The details of the project in the tender will be advertised on <https://eproc.punjab.gov.in>.

For   
Chief Executive Officer  
Jalandhar Smart City Limited

**CORRIGENDUM NO.1****JALANDHAR SMART CITY LIMITED**

Date: 27.01.2020

**Subject: Cancellation of Tender / Re-Tender for III<sup>rd</sup> Round (7 Days).**

As minimum number of bids not received therefore the tender is being cancelled and bids will be invited in the 3<sup>rd</sup> round of bidding (7 days).

Tender Id.	Tender/RFP No.	Name of Project
2020_DLG_43053_1	25 (a) /JSCL/2109	"Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Waryana at Jalandhar"

For any further information in this regards, please contact the undersigned.

  
27/01/2020  
CHIEF EXECUTIVE OFFICER  
JALANDHAR SMART CITY LIMITED

Created By	Rahul Dhawan
Designation	Punjab Corporation Engineer (B and R) MCI
Created Date	Dec-2020 03:44 PM



JALANDHAR SMART CITY LIMITED  
Midland Financial Centre  
Plot No. 21-22, 2<sup>nd</sup> Floor  
G.T Road, Jalandhar, Punjab 144001  
PH: +91-181-5017417  
<http://www.smartcityjalandhar.org>  
Email : smartcityjalandhar@gmail.com |

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Smart City

CEO: JSCL: 2021: 2027

DATE: 12-06-2021

## LETTER FOR INTENT CUM AWARD

To,

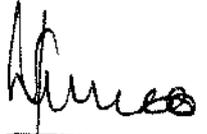
M/S ECO GARB No. 5/1,  
Annasamy Lane, Chennai,  
Tamil Nadu -600002

**Subject: Letter of Intent cum Award for Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries- 2<sup>nd</sup> Call.**

- I. This is reference to the Detailed Technical and Financial Project Proposal submitted by M/S ECO GARB in response to the Request for Proposal issued on 10.03.2021.
- II. Following the submission of Project Proposal submitted by your firm on the 23.03.2021, the proposal was considered and evaluated by the Executive Committee of board of Directors of Jalandhar Smart city limited constituted this purpose for final Acceptance of tenders. Several clarifications and discussions have also been conducted with your firm between (23.03.2021 to 9.04.2021).
- III. Following this process, JSCL is pleased to inform you that your firm has been selected as the "Successful Concessionaire" (as per section provisions of the RFP document) for above said Project at a [Financial Bid Parameter, as specified in {Annexure XIII of the RFP document Rs.32,11,00,000/- ( Rupees Thirty Two Crore Eleven Lakhs only) for Biomining the 7.55 Lacs Ton of Legacy waste.
- IV. This letter is intended to convey Jalandhar Smart city Limited acceptance of your proposal as quoted above. Accordingly, you are hereby requested to acknowledge the receipt of this letter within 7 (seven) days of receipt.
- V. The LOA and award of work is subject to the terms and conditions set out in the RFP issued to you and would further be subject to the conditions set out in the Concession Agreement to be executed between JSCL, Authority and your firm.
- VI. This 'Letter of intent cum Award' is based on the following conditions:
  - **M/S Eco GARB shall enter into a Concession Agreement with JSCL, & Authority after ascertaining the quantum of legacy waste at Wariana dumpsite at the earliest as per RFP Clause 2.3 & approval of the same from Executive Committee of board of Directors of Jalandhar Smart city limited.**

- VII. M/S Eco GARB shall furnish Municipal Corporation Jalandhar a Processing Facility Performance Guarantee equal to Rs. 24, 65,000 (Twenty four lakhs and sixty five thousand only) at the time of signing the Concession Agreement or within 30 (thirty) days from the date of this Letter of Award, whichever is earlier. The Performance Guarantee shall be retained by Municipal Corporation Jalandhar during the Concession period as indicated in the RFP;
- VIII. M/S Eco GARB shall be governed by the Terms and Conditions stated in the RFP and Concession Agreement. M/S Eco GARB shall not attach any condition on any of its obligations as stipulated in the RFP document and Concession Agreement; and
- IX. M/S Eco GARB shall submit a detailed Project Implementation & Operation Plan in line with the Technical Proposal submitted along with Bid documents within 10 days (Ten) or 20 (Twenty days) of Signing of concession Agreement for Authority approval.
- X. Kindly be informed that this communication by itself does not create any rights or contractual relationship with JSCL and Municipal Corporation Jalandhar. Any such right or relationship shall come into effect only after the approval of JSCL, furnishing the Acceptance of LOA and Performance Security by your firm as per the terms of the RFP, and the execution of the Concession Agreement.
- XI. This letter is awarded in two copies (original & duplicate). The duplicate copy of this letter may be signed and returned along with the Letter of JSCL authorizing the person to sign on behalf of M/S Eco GARB, as a token of acceptance of the above terms & conditions.

We look forward to a mutually fruitful relationship.

  
With best regards

**Chief Executive Officer  
Jalandhar Smart city Limited**

We confirm that the terms and conditions outlined in this Letter of intent cum Award are acceptable to us.

Signature:

Name:

Designation:

Date & Seal:



PMIDC  
Enabling Urban Infrastructure

PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY  
Punjab Municipal Bhawan, Plot No. 3, Dakshin Marg, 5<sup>th</sup> Floor,  
Sector 35-A, Chandigarh - 160022, Punjab, India. Phone: 0172-2619162-63-71  
Website: <http://pmidc.punjab.gov.in>

*[Handwritten signature]*  
CEO

To,

VIA EMAIL ONLY

*T.L.*

1. The Deputy Commissioner, Jalandhar
2. The Commissioner of Police, Jalandhar
3. The Commissioner, Municipal Corporation Jalandhar
4. The Chief Executive officer (CEO), Jalandhar Smart City Limited

Memo. No: PMIDC/M (P)/SCM/2021-22/4673-76

Dated: 09/06/21

Sub: Minutes of Meeting of Executive Committee of Board of Directors  
under Jalandhar Smart City Limited (JSCL) held on 02/06/2021

.....

Enclosed, please find copy of the minutes of the meeting of Executive Committee of the Board of Directors of the Jalandhar Smart City Limited (JSCL) held on 02/06/2021 under the chairmanship of Secretary, Local Govt., Govt. of Punjab - cum - CEO, PMIDC & Chairman, Executive Committee, for information and necessary action .

Encls: As Above

*[Handwritten signature]*  
General Manager (P)

Esd. No: PMIDC/M (P)/SCM/2021-22/4677-79 Dated: 09/06/21

cc: A copy of the above is forwarded for kind information of:

1. PS to Principal Secretary, Local Govt., & Chairman, JSCL
2. EA to CEO, PMIDC & Chairman, Executive Committee of Board of Directors, JSCL & Mission Director (Smart Cities, Punjab)
3. The Engineer-in-Chief, PWSSB - cum - Chairman, State Level Technical Committee, JSCL

*[Handwritten signature]*  
General Manager (P)

**Minutes of meeting of Executive Committee of Board of Directors of Jalandhar Smart City Limited (JSCL) held under the chairmanship of the Secretary, Local Govt.-cum-CEO, PMIDC.**

**Date: 2<sup>nd</sup> June 2021 at 4:00 PM onward**

**Venue: PMIDC, Department of Local Govt. Chandigarh / Via Google Meet**

**The following members of the Executive Committee participated:**

- |   |                           |
|---|---------------------------|
| 1. Shri Ajoy Sharma, IAS, Secretary, Local Government - cum-CEO, PMIDC & State Mission Director (Smart Cities)        | - Chairman                |
| 2. Shri Ghanshyam Thori, IAS, Deputy Commissioner, Jalandhar ( <i>via Google Meet</i> )                               | - Member                  |
| 3. Shri Karnesh Sharma, IAS, Commissioner, Municipal Corporation, Jalandhar ( <i>via Google Meet</i> )                | Member                    |
| 4. Shri Karnesh Sharma, IAS, Chief Executive Officer, Jalandhar Smart City Limited (JSCL) ( <i>via Google Meet</i> )  | - Member                  |
| 5. Shri Jagmohan Singh, PPS, DCP - Representative of the Commissioner of Police, Jalandhar ( <i>via Google Meet</i> ) | - Member's Representative |

**In Attendance**

- |   |                  |
|---|------------------|
| 6. Shri K. P. Goyal, Engineer-in-Chief, PWSSB         | - Chairman, SLTC |
| 7. Shri V.P. Singh, General Manager (Projects), PMIDC | - Convener, SLTC |

At the outset, the Chairman, Executive Committee, Jalandhar Smart City Limited (JSCL) welcomed the members of the Committee and initiated the discussions on the following agenda items:

**Agenda Item No.1: Ex-post facto approval of revised DPR and approval of Financial Bid Evaluation Report for "Development of Smart Roads in ABD Area of Jalandhar City with Defect Liability Period of 2 (Two) Years under Smart City Mission"**

At the outset, CEO, JSCL apprised the committee about the Project as under:

- A. Background:** Initially, the DPR for the "Development of Smart Road in ABD Area" was prepared based CSR-2010 with premium and same was vetted for amounting to Rs 36.16 Cr by Committee of 3 Chief Engineers, Department of Local Government, Punjab on Dated 02.07.2019
- B. Project time line:** 12 month for construction.
- C. Scope of work:** Previously, Scope of the project includes development of Roads, widening of existing footpath and lying of underground duct along the pedestrian pathways. The following are the components of the projects to be undertaken;
- > Resurfacing pedestrian pathways
  - > Existing pedestrian path are widened wherever possible

- Plantation at the median green strip is proposed
- Resurfacing of carriageway pavement
- Underground utility ducts for telecommunication cables
- Underground storm water drain RCC pipe (NP3) integrated with storm waterdrain proposal within ABD area
- Provision of signages (warning, directional, informatory, signs etc.)
- Road marking and directional arrows;
- Seating arrangement and landscaping
- On Street Parking are proposed along the road
- Realigning overhead HT cables and location of electric poles in an organizedmanner.

**D. Summary of Tenders**

**E. Date of Technical Bid Opening:** 14.07.2020

**F. Date of Financial Bid Opening:** 04.12.2020

- With reference to above tender, two bidders i.e. M/s R K Gandhi and M/s Brij Gopal Construction Co. Pvt. Ltd. had participated and were found to be technically qualified.
- As per the laid down procedure, the technical bid evaluation report was placed before the Tender opening and bid evaluation committee and its approval was obtained.
- The same report was approved by City Level Technical Committee (CLTC) on 21.08.2020 and was forwarded to State Level Technical Committee (SLTC) for onward approval.
- Accordingly, SLTC approved the said technical bid evaluation report on 09.11.2020 and directed to open the financial bid.
- After the permission of CLTC and SLTC, the financial bids were opened on 04.12.2020. The quoted amounts by both the bidders are as follows :

S. No.	Name of Bidder	Estimated Amount (In Rs.)	Quoted Amount (In Rs.)	Rank
1	M/s R K Gandhi	35,84,84,677.00/-	51,98,02,781.65/- (45% above)	L1
2	M/s Brij Gopal Construction Co. Pvt.Ltd.		58,79,14,870.28/- (64% above)	L2

- From the perusal of above, it can be seen that M/s. R K Gandhi has emerged as L1 Bidder. However, it is also pointed to note that the Lowest amount quoted by the L1 Bidder is 45% above the estimated tender cost (Rs.35, 84, 84,677.00/-).
- The case was placed before SLTC meeting held on 17-02-2021 at PMIDC Chandigarh. After deliberations, SLTC has instructed JSCL for re-tender it after revised BoQ as per CSR-2020.

**G. Revised DPR based on CSR-2020**

- After due revision of the DPR based on the new CSR-2020, the revised DPR cost comes out to be Rs.41.54 Cr.
- Further, to revision of the BoQ, it was observed and desired that in the interest of public the following roads (additional road length of 1.25 kms) should also be included in the previously approved DPR of said project.
  - i. Road from Kapurthala chowk to HMV chowk
  - ii. Service Roads and Green Belts from HMV Chowk to DAV College ROB
  - iii. Road from Sabji Mandi Chowk to HMV Chowk including slip roads
  - iv. Providing street lights points on Kapurthala road from culvert to Limits

With inclusion of above roads (total road length 6.075 kms), the additional cost of Rs.9.84 Cr. was added to the revised estimate/ DPR (Rs.41.54 Cr.). Thereby the total cost of the DPR comes out to be Rs.51.38 Cr.
- Considering above additional work, estimated cost of the revised DPR is 51.44 cr. The same was approved by CLTC dated 09.03.2021.
- This DPR of amount 51.44 Cr was placed before the committee of Chief Engineers and the same was vetted for the amount of 51.38 cr. In the meeting of committee of Chief Engineers held on 24.03.2021
- For further approval, the DPR was placed before SLTC meeting dated 20.04.2021. The committee approved the revised DPR for the amounting 51.38 Cr and directed to float the tender for the same work.
- E-tender was invited on 31.03.2021 and technical bid of the same was opened on 22.04.2021. Total three (3) bidders have participated. The detail of the tender is as follows:
  - Tender Reference. No.: 59/ JSCL/ 2021
  - Date of NIT : 31.03.2021
  - Date of technical bid opening : 22.04.2021
  - Estimated Cost : 51,38,77,466/-
  - Total Bid received : Three (3)

S. No.	Name & Address of bidder	Whether technically qualified?
1	M/s LNA Infra Projects Pvt. Ltd ( RfP Page 36 (Lead Member) JV with M/s Super Industrial Corporation (RFPPage 13), C-67, Focal Point, Patiala	Yes
2	Maindeep Enterprises (RfP, Page 42) (Lead Member) JV with RG Industries (RfP, Page 13) Village Fazalpur, Behind Focal Point, Jalandhar	Yes
3	R.K Gandhi, SCF 1 and 2, 2nd Floor, Sector 14, HUDA Market, Faridabad	Yes

- The bids received were technically evaluated and found all the three to be qualified. The technical bid evaluation report has been also approved by the bid evaluation committee.
- The technical bid evaluation report was placed before the CLTC held on 07.05.2021 at JSCL office, Jalandhar for their appraisal and approval. After deliberations, committee approved Technical Bid Evaluation Report of tender and forwarded to SLTC for permission for opening of financial bid.
- The technical bid evaluation report was placed before the SLTC held on 17.05.2021. The committee has approved the same and permitted to open the financial bid of the said work. After recommendation of SLTC, the financial bid of the said work was opened on 28.05.2021. The summary of the opened financial bid are as follows:

S. No.	Bidder Name	Estimated Rate	Quoted %	Quoted Rate	Bid Rank
1	M/s Maindeep Enterprises (Lead Member) JV with RG Industries	51,38,77,466.00	-2.13	50,29,31,876.97	L1
2	M/s LNA Infra Projects Pvt. Ltd (Lead Member) JV with M/s Super Industrial Corp.	51,38,77,466.00	+10.00	56,52,65,212.60	L2
3	M/s R.K Gandhi	51,38,77,466.00	+12.60	57,86,26,026.72	L3

- The Financial bid evaluation report has been also approved by the bid evaluation committee. The Financial bid evaluation report was place before the city level technical committee (CLTC) held on 31.05.2021 and approved the same. CLTC recommended to forward the case to SLTC for considering the said work award to the L1 bidder i.e. **M/s Maindeep Enterprises (Lead Member) JV with RG Industries, Jalandhar.**
- The SLTC on 02.06.2021 has appraised the financial bid evaluation report and recommended for allotment of above said work to the L1 bidder i.e. **M/s Maindeep Enterprises (Lead Member) JV with RG Industries, Jalandhar** for an amount of **Rs.50,29,31,876/-** (2.13% less than the estimated cost) and recommended to be placed before the EC for approval.

#### Deliberations and decision:

After due deliberations and perusal of the recommendations of the State Level Technical Committee, the Executive Committee of Board of Directors accorded Ex-post facto approval on revised DPR amounting to Rs.51.38 Crore for the project of "Development of Smart Roads in ABD Area of Jalandhar City with Defect Liability Period of 2 (Two) Years". Further, the Committee also accorded approval for awarding the contract for the above said project to the L1 bidder

i.e. M/s Maindeep Enterprises (Lead Member) JV with RG Industries, Jalandhar at a cost of Rs.50,29,31,876/- subject to following conditions:

- The Storm water drainage pipe should be connected to the existing storm sewer system;
- The retention money and performance security be released after the completion of defect liability period (DLP);
- The contractor shall maintain the green belts & plants till the expiration of the DLP.
- Although the BoQ/ EMD has been submitted by M/s RG Industries, Jalandhar (JV partner), the work shall be awarded to M/s Maindeep Enterprises (Lead Member) JV with RG Industries, Jalandhar.

Agenda Item No.2: Tender for "Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation/Bio mining at Jalandhar including Operation and Maintenance of Machineries- To consider the award of tender to L1.

At the outset, CEO, JSCL apprised the committee about the Project and the outcomes of financial bids as under:

**A. Background:**

1. The DPR of Rs 38.63 Crore for the above Project was approved in the SLTC meeting held on 09.11.2020.
  - a. Cost of Biomining Mission, civil work & operational Cost = Rs.36.34 Cr.
  - b. Procurement of Machinery /Equipment's = Rs.2.29 Cr.
2. The same was approved in the EC meeting held on 18.03.2021.
3. Accordingly the RFP issued on 15.02.2021/2<sup>nd</sup> time on 23.03.2021, four bids were received. The name of the bidders quoted is depicted below:

S. No.	Name of Bidder
1	Consortium of Aakanksha Enterprises & Dependable Infra Projects Pvt. Ltd.] C-108, Mahavir Vihar, Sector 1, Dwarka, New Delhi 110045.
2	BVG India Limited, Midas Tower, 4th Floor, Phase 1, Hinjewadi, Rajiv Gandhi Infotech Park, Hinjawadi Pune, Maharashtra 411057.
3	Eco Garb: No. 5/1, Annasamy Lane, Chennai, Tamil Nadu.
4	Excel Industries Limited, 184-87 S.V. Road, Jogeshwari (West), Mumbai-400102, Maharashtra.

4. The Technical bid of Consortium of Aakanksha Enterprises & Dependable Infra Project was found non-responsive as per the criteria of RFP. Three bidders were found technically qualified. The Technical evaluation report of three bids was approved in the SLTC meeting held on 17.05.2021.

5. The financial bids of the eligible bidders were opened and the brief detail along with scope of work is given below:

**B. Scope of work:**

Scope	Duration
Supply, Delivery & Installation of Legacy Waste Screening Machines as per technical specification mentioned in this RFP	6 Months from Agreement Date.
Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries for 7.5 Lakh Tons Quantity	2 Years from COD

**C. The Scope of the project includes:**

- i. Excavating the existing mixed compacted garbage which underwent biological degradation in the land portion allocated/earmarked by Authority, stabilizing and sieving them by Mechanical sieving machine or any other equipment's at the cost of the Concessionaire. Preferable processing capacity is of around 65 TPH.
- ii. The technology should be flexible enough to augment the capacity and accommodate environment friendly changes to be imposed by governing authority like MOEF&CC, CPCB, PPCB, National Green Tribunal (NGT) and other all regulatory agencies in future.
- iii. Stabilization of the open land fill site.
- iv. Control of mal odour. Eco friendly and non-polluting process in order to reduce the impact of dumping site in the adjacent areas.
- v. Segregate the excavated garbage in the land portion earmarked, into as many kinds and categories as possible at the cost of the Concessionaire.
- vi. Selling, diverting for recycling, marketing and recycling the excavated materials within Twenty days of segregation, without any accumulation in the storage facility at the project site.
- vii. Creation and maintenance of infrastructure, facilities and amenities at their risk and cost, for sieving, the excavated garbage, storing the segregated materials before selling/taking out them from the project site.
- viii. Construction of office room facilities for the Project at the cost of the Concessionaire
- ix. Arrangement for water supply, and drainage and at the cost of the Concessionaire.
- x. Leveling the earth surface by bull-dozer or any other earth moving equipment provided by the Authority.
- xi. Disposing the rejects not suitable for anything in a designated landfill site earmarked by Authority which shall be not more than 15% of the total segregated materials taken out after weighing and maintenance of record therefor at the cost of the Concessionaire.

Minutes of Meeting of Executive Committee of BoD JSCL held on 2<sup>nd</sup> June, 2021

- xii. Carrying out the entire project work in accordance with the Detailed Plan of Action submitted at the cost of the Concessionaire.
- xiii. Deployment of necessary manpower, materials, equipment's, tools and construction of plants and sheds and creation of facilities for handling, separating, segregating, storing and weighing facilities for the operation of the plant and using only covered vehicles(covered with Tarpal) for the transportation of materials taken out at the cost of the Concessionaire. However, the Vehicles/Equipment's for handling & Transportation shall be provided by the JSCL/Authority.
- xiv. Create all facilities and make arrangements for controlling the emission, pollution and contamination of Environment including atmosphere, air, water and earth including control of dust and noise pollution at the cost of the Concessionaire.
- xv. Providing security arrangement for the plan project site, machineries, equipment etc. at the cost of the Concessionaire.
- xvi. Carry out the work in accordance with the provisions of Municipal Solid Waste (Management & Handling) Rules, 2016 & CPCB guidelines on Biomining Legacy waste issued in 2019, amended time to time and all environmental laws at the cost of the Concessionaire.
- xvii. Completing the work within the Concession Period of TWO YEARS.

D. **Project Cost:** 36.34 Cr.

E. **Financial Bid :** Financial bid of all three technically qualified bidders were open on 28.05.2021 and they quoted as under:

Table A										
S. No.	Description of work	Quantity	unit	Estimated Rates	Rate & Amount in Cr.					
					Eco Garb		Excel Industries		BVG India limited	
					Rate	Amount	Rate	Amount	Rate	Amount
PART A										
1	Fabrication & Erection of Shed as per Tender Spec..	1.00	Nos	0.50	0.60	0.60	1.56	1.56	1.05	1.005
PART B										
2	Supply, installation & hot commissioning of Biomining Machines as per Tender Spec..	1.00	Nos	4.4331066	4.33	4.33	3.37	3.37	3.20	3.20
PART C										
3	Operational Charges as per Tender spec. (on per Ton Basis)	755000.00	Ton	Rs 416/Ton	360/T	27.18	1076/ T	81.24	401/T	30.28
<b>Total A+B +C</b>				<b>36.34 Cr.</b>		<b>32.11</b>		<b>86.17</b>		<b>34.48</b>

- a. M/S Eco Grab No. 5/1, Annasamy Lane, Chennai, Tamil Nadu has quoted Rs.32.11 Cr. which is **11.64% less** than the estimated cost i.e. Rs.36.34 Cr.
- b. M/S Excel Industries Limited, 184-87 S.V. Road, Jogeshwari (West), Mumbai, Maharashtra has quoted Rs.86.17 Cr which is more than 137% of the estimated cost i.e. Rs.36.34 Cr.

- c. M/S BVG India Limited, Midas Tower, 4th Floor, Phase 1, Hinjewadi, Rajiv Gandhi Infotech Park, Hinjawadi Pune, Maharashtra has quoted Rs.34.48 Cr. which is 5.11% less than the estimated Cost i.e. Rs.36.34 Cr.
- F. The SLTC on 02.06.2021 has appraised the Financial Bid evaluation report and opined that though the L1 bidder i.e. M/S Eco Garb has quoted Rs 32.11 Cr. which is 11.64% less than the estimated rate cost, but the same quoted by the L1 bidder against the components indicated at items No 1 & 2 as per Table above are higher, as compared to L2 & L3. The committee decided to refer the case to the EC for decision.
- G. During the discussion, the CEO, JSCL apprised the committee that the bid criteria as per RFP was Total least of Part A + Part B + Part C & also the estimated cost of Sr.1 Item i.e. construction of Shed is based on the old CSR rates.

#### Deliberations and decision:

The committee perused the recommendation of the Technical evaluation committee and the approval given by the SLTC. Relying on the recommendations & justification given by the CEO, JSCL on comparison sheets pertaining to financial Quotes, the committee in-principle accorded approval for awarding the contract to L1 bidder i.e. M/S Eco Garb, Chennai for Biomining of 755000 Ton of Legacy waste with total cost of Rs.32.11 Cr. It was also decided that before signing the agreement of the work, the quantum of legacy waste accumulated at dumping site shall be ascertained as per clause no 2.3<sup>1</sup> of the RFP and got approved from the EC.

There being no other business to transact, the meeting concluded with a vote of thanks to the chair.



Chairman,  
Executive Committee of Board of Directors,  
Jalandhar Smart City Limited

<sup>1</sup> Clause 2.3: Before signing the Concession Agreement, the Concessionaire shall carry out Total station survey from the reputed government organization or reputed professional engineering institute of complete project site including area earmarked in which Bio-mining is to be done as well as specifying the volumetric quantification. Total station survey shall be certified by the Joint Municipal Commissioner, MCJ and the ground level should be defined along with earmarking of the areas to be used as a base for further calculation. The survey shall be done at the time of Possession of the site as well as at the completion of each milestone of physical progress of land reclamation at the site. The cost incurred for initial Total station survey shall be borne by JSCL and afterwards the cost of carrying out contour mapping at the completion of each milestone of physical progress of land reclamation as indicated in Clause 5, at the site shall be borne by the Concessionaire. The survey report shall be submitted along with each running bill for claiming the payment of Reclamation and Remediation works. The area earmarked by Authority for Reclamation through Bio-mining shall be considered as 100% area for the scope of work.

PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY  
 Punjab Municipal Bhawan, Plot No. 3, Dakshin Marg, 5<sup>th</sup> Floor,  
 Sector 35-A, Chandigarh - 160022, Punjab, India. Phone: 0172-2619162-63-71  
 Website: <http://pmidc.punjab.gov.in>

Enabling Urban Infrastructure

**VIA EMAIL ONLY**

To,

1. The Chief Engineer, PWD (B&R), Punjab.
2. The Chief Engineer, Water Supply & Sanitation Dept., Punjab
3. Shri Mukesh Garg, Chief Engineer, Local Govt. Dept., Punjab.
4. Shri Ashwin Chaudhary, Chief Engineer, Local Govt. Dept., Punjab
5. Shri Ajay Kanwar, Chief Engineer, PMIDC
6. Shri Mukul Soni, Chief Engineer, PMIDC
7. The Chief Engineer (HQ), Punjab State Power Corporation Limited (PSPCL)

Memo. No: PMIDC/PD/M (P)/SCM/2021-22/4683-69 Dated: 09/08/21

Sub: Minutes of Meeting of State Level Technical Committee under the Chairmanship of Engineer-in-Chief, PWSSB regarding the approval of Smart City Projects under Jalandhar Smart City Limited

.....  
 Enclosed, please find copy of the minutes of the meeting of State Level Technical Committee of Jalandhar Smart City Limited held on 02/06/2021 under the Chairmanship of Engineer-in-Chief, PWSSB -cum- Chairman, State Level Technical Committee, JSCL, for information and necessary action.

Encls: As above

  
 General Manager (Project)

Ensd. No: PMIDC/PD/M(P)/SCM/2021-22/4670-72 Dated: 09/08/21  
 CC: A copy of the above is forwarded for kind information of:

1. EA to CEO, PMIDC & Vice Chairman, JSCL
2. The Chief Executive Office, JSCL
3. The Engineer-in-Chief, PWSSB - cum - Chairman, State Level Technical Committee, JSCL

  
 General Manager (Project)

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

Minutes of Meeting of the State Level Technical Committee (SLTC), Jalandhar Smart City Limited (JSCL) held on 2<sup>nd</sup> June, 2021 from 11:00 AM onwards under the Chairmanship of Engineer-in-Chief, PWSSB at PMIDC, Chandigarh.

Date: 2<sup>nd</sup> June, 2021 from 11:00 AM onwards.

Venue: Via WebEX & Room No.517, 5<sup>th</sup> Floor, PMIDC, Chandigarh.

The following Members of the State Level Technical Committee participated:

**Members / Member's Representative (s):**

1. Shri Ashwani Chaudhary, Chief Engineer (IT/ O&M), Local Govt., (via WebEX).
2. Shri Mukesh Garg, Chief Engineer (MC), Local Govt., (via WebEX).
3. Shri Ajay Kanwar, Chief Engineer, PMIDC.
4. Shri Mukul Soni, Chief Engineer, PMIDC.
5. Shri V. P. Singh, General Manager (Project), PMIDC, Punjab.
6. The Dy. C.E. - Representative of the Chief Engineer, PSPCL, Punjab (via WebEX).
7. Shri Varun Wafia, SDO - Rep. of the Chief Engineer, PWD (B&R) (via WebEX).

**In attendance:**

8. Shri Kulvinder Singh, Team Leader, Jalandhar Smart City Limited
9. Shri A. S. Dhaliwal, Technical Expert, Jalandhar Smart City Limited

At the outset, the Convener, State Level Technical Committee, Jalandhar Smart City Limited (JSCL) welcomed the Chairman & the Members/ Representatives of the Members of the Committee and initiated the discussions on the following agenda items:

**Agenda Item 1:** Tender for "Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation/Bio mining at Jalandhar including Operation and Maintenance of Machineries - 2<sup>nd</sup> Call - To consider the award of tender to L1.

The technical Expert of JSCL gave a detail presentation depicted the above items as under:

**A. Scope of work:**

Scope	Duration
Supply, Delivery, and Installation of Legacy Waste Screening Machines as per the Technical Specification mentioned in	6 Months from Agreement Date.

Scope	Duration
this RFP Document	
Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries for 7.5 Lakh Tons Quantity	2 Years from COD

**B. The Scope of the project includes:**

- i. Excavating the existing mixed compacted garbage which underwent biological degradation in the land portion allocated/earmarked by Authority, stabilizing and sieving them by Mechanical sieving machine or any other equipment's at the cost of the Concessionaire. Preferable processing capacity is of around 65 TPH.
- ii. The technology should be flexible enough to augment the capacity and accommodate environment friendly changes to be imposed by governing authority like MOEF&CC, CPCB, PPCB, National Green Tribunal (NGT) and other all regulatory agencies in future.
- iii. Stabilization of the open land fill site.
- iv. Control of mal odour.
- v. Eco friendly and non-polluting process in order to reduce the impact of dumping site in the adjacent areas.
- vi. Segregate the excavated garbage in the land portion earmarked, into as many kinds and categories as possible at the cost of the Concessionaire.
- vii. Selling, diverting for recycling, marketing and recycling the excavated materials within Twenty days of segregation, without any accumulation in the storage facility at the project site.
- viii. Creation and maintenance of infrastructure, facilities and amenities at their risk and cost, for sieving, the excavated garbage, storing the segregated materials before selling/taking out them from the project site.
- ix. Construction of office room facilities for the Project at the cost of the Concessionaire
- x. Arrangement for water supply, and drainage and at the cost of the Concessionaire.
- xi. Leveling the earth surface by bull-dozer or any other earth moving equipment provided by the Authority.
- xii. Disposing the rejects not suitable for anything in a designated landfill site earmarked by Authority which shall be not more than 15% of the total segregated materials taken out after weighing and maintenance of record therefor at the cost of the Concessionaire.
- xiii. Carrying out the entire project work in accordance with the Detailed Plan of Action submitted at the cost of the Concessionaire.

- xiv. Deployment of necessary manpower, materials, equipment's, tools and construction of plants and sheds and creation of facilities for handling, separating, segregating, storing and weighing facilities for the operation of the plant and using only covered vehicles(covered with Tarpal) for the transportation of materials taken out at the cost of the Concessionaire. However, the Vehicles/Equipment's for handling & Transportation shall be provided by the JSCL/Authority.
- xv. Create all facilities and make arrangements for controlling the emission, pollution and contamination of Environment including atmosphere, air, water and earth including control of dust and noise pollution at the cost of the Concessionaire.
- xvi. Providing security arrangement for the plan project site, machineries, equipment etc. at the cost of the Concessionaire.
- xvii. Carry out the work in accordance with the provisions of Municipal Solid Waste (Management & Handling) Rules, 2016 & CPCB guidelines on Biomining Legacy waste issued in 2019, amended time to time and all environmental laws at the cost of the Concessionaire.
- xviii. Completing the work within the Concession Period of TWO YEARS

**C. Background:**

- i. The DPR of Rs.38.63 Cr. for the above Project was approved in the SLTC meeting held on **09.11.2020**.
  - a. Cost of Bio-mining Mission, civil work & operational Cost = Rs.36.34 Cr.
  - b. Procurement of Machinery /Equipment's = Rs.2.29 Cr.
- ii. The same was approved in the EC meeting held on 18.03.2021.
- iii. After calling the tenders, four bids were received. The name of the bidders quoted is depicted below:

S. No.	Name of Bidder
1	<b>Consortium of Aakanksha Enterprises &amp; Dependable Infra Projects Private Limited, C-108, Mahavir Vihar, Sector 1, Dwarka, New Delhi.</b>
2	<b>BVG India Limited, Midas Tower, 4th Floor, Phase 1, Hinjewadi, Rajiv Gandhi Infotech Park, Hinjawadi Pune, Maharashtra 411057.</b>
3	<b>Eco Garb: No. 5/1, Annasamy Lane, Chennai, Tamil Nadu.</b>
4	<b>Excel Industries Limited, 184-87 S.V. Road, Jogeshwari (West), Mumbai - 400102, Maharashtra.</b>

- iv. The Technical bid of Consortium of Aakanksha Enterprises & Dependable Infra Project was found **non-responsive as per the criteria of RFP**. Three bidders were found technically qualified. The Technical evaluation report of three bids was approved in the SLTC meeting held on **17.05.201**.

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

- v. The financial bids of the eligible bidders were opened and the brief detail along with scope of work is given below:

D. **Project Cost:** Rs.36.34 Cr.

E. **Summary of Technical Bids:** Three bids were received and all the three bidders were found technically qualified by CLTC. SLTC in its meeting held on 17.05.2021 had approved the technical evaluation report.

F. **Financial Bid :** Financial bid of all three technically qualified bidders were open on 28.05.2021 and they quoted as under:

S. No.	Description of work	Quantity	unit	Estimated Rates	Rate & Amount in Cr.					
					Eco Grab		Excel Industries		BVG India limited	
					Rate	Amount	Rate	Amount	Rate	Amount
PART A										
1	Fabrication and Erection of Shed as per Tender Specification.	1.00	Nos	0.50	0.60	0.60	1.56	1.56	1.05	1.005
PART B										
2	Supply, installation & hot commissioning of Biomining Machines as per Tender Specifications.	1.00	Nos	4.4331066	4.33	4.33	3.37	3.37	3.20	3.20
PART C										
3	Operational Charges as per Tender specifications (on per Ton Basis)	756000.00	Ton	Rs 416/Ton	360/T	27.18	1076/T	81.24	401/T	30.28
Total A+B+C				36.34		32.11		86.17		34.48

- a. **M/s Eco Grab**, No.5/1, Annasamy Lane, Chennai, Tamil Nadu quoted **Rs.32.11 Cr.** which is **11.64% less** than the estimated cost i.e. Rs.36.34 Cr.
- b. **M/s Excel Industries Limited**, 184-87 S.V. Road, Jogeshwari (West), Mumbai, Maharashtra quoted **Rs.86.17 Cr** which is **137% more than** the estimated cost i.e. Rs.36.34 Cr.
- c. **M/s BVG India Limited**, Midas Tower, 4th Floor, Phase 1, Hinjewadi, Rajiv Gandhi Infotech Park, Hinjawadi Pune, Maharashtra quoted **Rs.34.48 Cr.** which is **5.11% less than** the estimated Cost i.e. Rs.36.34 Cr.

- G. The above financial statement was placed before the CLTC meeting held on 31.05.2021 for approval of L1 bid of M/s Eco Grab Chennai for Rs.32.11 Cr. (11.64% less than the estimated cost) and the committee recommended to forward the case to SLTC for considering the award of the contract to the least quoted L1 bidder M/S Eco Garb, Chennai.

**Deliberations and decision:**

Considering the recommendation of the Technical evaluation committee and CLTC, the Committee opined that though the L1 bidder i.e. M/S Eco has quoted Rs.32.11 Cr. which is 11.64% less than the estimated cost, but the rates quoted by the L1 bidder against the components indicated at item No.1 & 2 as per Table A are higher, as compared to L2 & L3 bidders. Considering the same, the Committee decided to refer this case to the EC for decision.

**Agenda Item 2: "Development of Smart Roads in ABD Area of Jalandhar City with Defect Liability Period of 2 (Two) Years under Smart City Mission- Cost - Rs.51.38 Cr, Tender Notice Number: 59/ JSCL/ 2021- Approval of Financial bid and Award of Work to L1 Bidder.**

The Team Leader, JSCL and the representative of PMC gave a detailed presentation depicting the above work as under:

- A. **Scope of work:** Previously, Scope of the project includes development of Roads, widening of existing footpath and laying of underground duct along the pedestrian pathways. The following are the components of the projects to be undertaken;
- Resurfacing pedestrian pathways
  - Existing pedestrian path are widened wherever possible
  - Plantation at the median green strip is proposed
  - Resurfacing of carriageway pavement
  - Underground utility ducts for telecommunication cables
  - Underground storm water drain RCC pipe (NP3) integrated with storm water drain proposal within ABD area
  - Provision of signages (warning, directional, informative, signs etc.)
  - Road marking and directional arrows;
  - Seating arrangement and landscaping
  - On Street Parking are proposed along the road
  - Realigning overhead HT cables and location of electric poles in an organized manner.
- B. **Project time line:** 12 month for construction.

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

**C. Background**

Initially, the DPR for the "Development of Smart Road in ABD Area" was prepared based CSR-2018 and same was vetted for amounting to Rs.36.16 Cr. by Committee of three (3) Chief Engineers, Department of Local Government, Punjab on Dated 02.07.2019.

**D. Summary of Tenders**

**Date of Technical Bid Opening:** 14.07.2020

**Date of Financial Bid Opening:** 04.12.2020

- With reference to above tender, two bidders i.e. M/s R K Gandhi and M/s Brij Gopal Construction Co. Pvt. Ltd. had participated and were found to be technically qualified.
- As per the laid down procedure, the technical bid evaluation report was placed before the Tender opening and bid evaluation committee and its approval was obtained.
- The same report was approved by City Level Technical Committee (CLTC) on 21.08.2020 and was forwarded to State Level Technical Committee (SLTC) for onward approval.
- Accordingly, SLTC approved the said technical bid evaluation report on 09.11.2020 and directed to open the financial bid.
- After the permission of CLTC and SLTC, the financial bids were opened on 04.12.2020. The quoted amounts by both the bidders are as follows :

Sr. No.	Name of Bidder	Estimated Amount (in Rs.)	Quoted Amount (in R.)	Rank
1	M/s. R K Gandhi	35,84,84,677.00/-	51,98,02,781.65/- (45% above)	L1
2	M/s. Brij Gopal Construction Co. Pvt. Ltd.		58,79,14,870.28/- (64% above)	L2

- From the perusal of above, M/s. R K Gandhi has emerged as L1 Bidder. However, it was pointed out that the Lowest amount quoted by the L1 Bidder is 45% above the estimated tender cost (Rs.35, 84, 84,677.00/-).
- The case was placed before SLTC meeting held on 17.02.2021 and after deliberations; the SLTC has directed JSCL to re-tender, after revision of the BoQ as per new CSR-2020.

**E. Revised DPR based on CSR-2020**

1. After due revision of the DPR based on the new CSR-2020, the revised DPR cost comes out to be Rs.41.54 Cr.

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

2. Further, to revision of the BoQ, it was observed and desired that in the interest of public the following roads (additional road length of 1.25 kms) should also be included in the previously approved DPR of said project.

- i. Road from Kapurthala chowk to HMV chowk
- ii. Service Roads and Green Belts from HMV Chowk to DAV College ROB
- iii. Road from Sabji Mandi Chowk to HMV Chowk including slip roads
- iv. Providing street lights points on Kapurthala road from culvert to Limits

With inclusion of above roads (total road length 6.075 kms), the additional cost of Rs.9.84 Cr. was added to the revised estimate/ DPR (Rs.41.54 Cr.). Thereby the total cost of the DPR comes out to be Rs.51.38 Cr.

3. After getting the approval of revised DPR of amount Rs.51.44 Cr. from the CLTC of dated 09.03.2021. The same was placed before the Committee of the Chief Engineers. The estimate is technically sanctioned by committee on 24.03.2021 for the cost of Rs.51.38 Cr. as under and permitted to call the tender for this work.

S. No	Name of Work	Vetted Amount (INR)
1	Development of Smart Roads in Jalandhar city under Smart City Mission	
A	Civil Work	28,32,30,344.00
B	Horticulture work	2,15,37,856.00
C	Storm Water Drainage	7,54,99,430.00
D	Electrical Works as per CSR 2020	2,85,08,114.00
2	Overhead HT Electrical Works	10,30,57,844.00
A	Contingencies @ 0.5% over item no 1	20,43,878.00
	<b>Total</b>	<b>51,38,77,466.00</b>

4. For onward approval, the DPR was further placed before SLTC meeting dated 20.04.2021. The committee approved the revised DPR for the amounting Rs.51.38 Cr. and directed to float the tender for the same work.

**F. Tendering & Evaluation of Bids (Technical and Financial):**

5. E-tender was invited on 31.03.2021 and technical bid of the same was opened on 22.04.2021. Total three (3) bidders have participated. The detail of the tender is as follows:

- Tender Reference. No : 59/ JSCL/ 2021
- Date of NIT : 31.03.2021
- Date of technical bid opening : 22.04.2021
- Estimated Cost : 51,38,77,466/-
- Total Bid received : Three (3)

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

S. No.	Name & Address of bidder	Whether technically qualified?
1	M/s LNA Infra Projects Pvt. Ltd ( RfP Page 36 (Lead Member) JV with M/s Super Industrial Corporation (RFP Page 13), C-67, FOCAL POINT, PATIALA	Yes
2	M/s Maindeep Enterprises (RfP, Page 42) (Lead Member) JV with RG Industries (RfP, Page 13) VILLAGE FAZALPUR, BEHIND FOCAL POINT, JALANDHAR	Yes
3	M/s R.K Gandhi, SCF 1 AND 2, 2ND FLOOR, SECTOR 14, HUDA MARKET, FARIDABAD	Yes

6. The bids received were technically evaluated and found all the three to be qualified. The technical bid evaluation report has been also approved by the bid evaluation committee. The following is the summary of the evaluation carried out;

#### Summary of Evaluation

Bidder	Name & Address of Bidder	Summary of Evaluation	Whether technically qualified?
Bidder-1	M/s LNA Infra Projects Pvt. Ltd (RfP Page 36 (Lead Member) JV with M/s Super Industrial Corporation (RFP Page 13), C-67, Focal Point, Patiala	The Bid of LNA Infra-Super Industrial Corp (JV) is complete; however, Board Resolution by LNA Infra for entering into JV and authorizing the issuance of the Power of Attorney in favour of the signatory of the Bid was not attached by the Bidder. Further, Affidavit/undertaking that information being submitted is correct and true, and that any false information shall lead to disqualification at any stage, has also not been attached which is a non-material deficiency. Clarifications were sought from the bidder and it has provided the requisite Board Resolution. It has also provided the Net worth details for the FY 2019-20	Yes

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

Bidder	Name & Address of Bidder	Summary of Evaluation	Whether technically qualified?
		which is positive. <u>Based on the evaluation, the Technical Bid of the LNA Infra-Super Industrial Corp (JV) may be accepted.</u>	
Bidder-2	Maindeep Enterprises (RfP, Page 42) (Lead Member) JV with RG Industries (RfP, Page 13) Village Fazalpur, Behind Focal Point, Jalandhar	The Technical Bid of Maindeep Enterprises –R G Industries (JV) was evaluated and has been found to be responsive, acceptable and <u>technically qualified for opening of the Financial Bid as it is meeting all the required eligibility criteria.</u>	Yes
Bidder-3	R.K Gandhi SCF 1 and 2, 2ND Floor, Sector 14, HUDA Market, Faridabad	The Technical Bid of R K Gandhi (Sole Proprietorship) was evaluated and has been found to be responsive, <u>acceptable and technically qualified for opening of its Financial Bid as it is meeting all the required eligibility criteria.</u>	Yes

7. The technical bid evaluation report was placed before the CLTC held on 07.05.2021 at JSCL office, Jalandhar for their appraisal and approval.
8. After deliberations, the CLTC approved Technical Bid Evaluation Report (TBER) of tender for "Development of Smart Roads in ABD Area of Jalandhar City with Defect Liability Period of 2 (Two) Years under Smart City Mission" Tender Notice Number: 57/JSCL/2021", and committee recommended that as per SOP, SLTC approval is prerequisite for opening of financial bid.
9. The technical bid evaluation report was placed before the SLTC held on 17.05.2021. The committee has approved the same and permitted to open the financial bid of the said work.

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.08.2021

10. After recommendation of SLTC, the financial bid of the said work was opened on 28.05.2021. The summary of the opened financial bid are as follows:

Procurement System Government of Punjab Created By: Jaspreet Lakha Created Date/Time: 28-May-2021 05:40 PM					
Tender Title: Development of Smart Roads in ABD Area of Jalandhar City with Defects Liability Period of 2 Years under Smart City Mission					
Tender Inviting Authority: Chief Executive Officer Jalandhar Smart City Limited					
Name of Work: DEVELOPMENT OF SMART ROADS IN ABD AREA OF JALANDHAR CITY WITH DEFECT LIABILITY PERIOD OF 2 (TW) YEARS					
Contract No: 58/JSCL/2021					
SCHEDULE OF WORK / ITEM(S)					
Sl.No	Bidder Name	Estimated Rate	Quoted Percentage	Rate	Amount
1.00	RG INDUSTRIES(GSTN-03AAIFR8793P1Z)	513877 466.00	-2.13	502931 875.97	Fifty Crore Twenty Nine Lakh Thirty One Thousand Eight Hundred Seventy Five
	R K GANDHI(GSTN-NA)	513877 466.00	12.60	578626 026.72	Fifty Seven Crore Eighty Six Lakh Twenty Six Thousand Twenty Six
3.00	SUPER INDUSTRIAL CORPORATION(GSTN-NA)	513877 466.00	10.00	565265 212.60	Fifty Six Crore Fifty Two Lakh Sixty Five Thousand Two Hundred Twelve
Lowest Amount Quoted By: RG INDUSTRIES(502931875.97)					

BOQ Summary Details				
Tender Title: Development of Smart Roads in ABD Area of Jalandhar City with Defects Liability Period of 2 Years under Smart City Mission				
Sheet Name	Sl.No	Bidder Name	Amount	Bid Rank
BoQ1	1	RG INDUSTRIES	502931875.97	L1
	2	SUPER INDUSTRIAL CORPORATION	565265212.60	L2
	3	R K GANDHI	578626026.72	L3

11. The Financial bid evaluation report has been also approved by the bid evaluation committee.
12. The Financial bid evaluation report was place before the city level technical committee (CLTC) held on 31.05.2021 and approved the same. Further, the CLTC recommended to forward the case to SLTC for considering the said work award to the least quoted L1 bidder M/s Maindeep Enterprises (Lead Member) JV with RG Industries, Jalandhar.

#### Deliberations & Decisions:

1. Considering the recommendation of the Bid Evaluation Committee and the CLTC, the State Level Technical Committee (SLTC) recommends the case for allotment of above said work to the L1 bidder i.e. M/s Maindeep Enterprises (Lead Member) JV with RG Industries, Jalandhar for an

Minutes of Meeting of SLTC, Jalandhar Smart City Limited (JSCL) held on 02.06.2021

amount of Rs.50,29,31,876/- (2.13% less than the estimated cost). Considering the same, the Committee decided to refer this case to the EC for decision.

The meeting ended with vote of thanks to all the Committee Members and their representatives.

Chief Engineer (IT/ O&M),  
Department of Local Govt.

Chief Engineer (MC),  
Department of Local Govt.

Chief Engineer (MS), PMIDC

Chief Engineer (AK), PMIDC

Convener, SLTC, JSCL &  
General Manager (P), PMIDC

Chairman, SLTC, JSCL &  
Engineer-in-Chief, PWSSB



**JALANDHAR SMART CITY LIMITED**

Midland Financial Centre

Plot No. 21-27<sup>2nd</sup> Floor

G.T Road, Jalandhar

Punjab 144001

PH: +91-181-5017417

<http://www.smartcityjalandhar.org>

Email : [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com) |



**Smart City**

Midland Financial Centre

No:- CEO:JSCL:2021: 1748

Date:- 13.02.2021

VIA EMAIL ONLY

To,

Addl. Deputy Director,  
Incharge P.R.U,  
Municipal Bhawan, Sec-35(A),  
Chandigarh.

**Subject:** Regarding the Publication of Following Tenders:

**Notice Inviting Tender (NIT) for "Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation/ Biomining at Jalandhar including Operation and Maintenance of Machineries"**

With reference to the above subject, Jalandhar Smart City intends to issue Notice Inviting Tender (NIT) as enclosed. As per the Govt. of Punjab notification 5/82/2018-2LG /1892 dated 02.08.2018 tender will be kept open to receive Bids from Bidders for 21 (Twenty One) days for 1<sup>st</sup> Call.

This is to request you to publish this NIT in leading newspaper in all India editions in the following newspaper as per directions of the Govt. of Punjab.

1. Times of India
2. Hindustan Times
3. Punjab Kesri

A copy of the NIT from the newspapers be sent to JSCL office for record purpose. The details of the project in the tender will be advertised on <https://eproc.punjab.gov.in>.

Chief Executive Officer  
Jalandhar Smart City Limited

Punjab Tenders		eProcurement System Government of Punjab Tender Details					
					Date : 13-Feb-2021 04:05 PM		
 Print							
<b>Basic Details</b>							
<b>Organisation Chain</b>	Department of Local Government Director - Local Government Municipal Corporation - Jalandhar Jalandhar Smart City Limited (JSCL)						
<b>Tender Reference Number</b>	50/JSCL/2021						
<b>Tender ID</b>	2021_DLG_60049_1						
<b>Tender Type</b>	Open Tender	<b>Form of contract</b>	Item Rate				
<b>Tender Category</b>	Works	<b>No. of Covers</b>	2				
<b>General Technical Evaluation Allowed</b>	No	<b>ItemWise Technical Evaluation Allowed</b>	No				
<b>Payment Mode</b>	Online	<b>Is Multi Currency Allowed For BOQ</b>	No				
<b>Is Multi Currency Allowed For Fee</b>	No	<b>Allow Two Stage Bidding</b>	No				
<b>Payment Instruments</b>			<b>Cover Details, No. Of Covers - 2</b>				
<b>Online Bankers</b>	<b>S.No</b>	<b>Bank Name</b>	<b>Cover No</b>	<b>Cover</b>	<b>Document Type</b>	<b>Description</b>	
	1	SBI Bank	1	Fee/PreQual/Technical	.pdf	NIT	
					.pdf	RFP	
			2	Finance	.xls	BOQ	
<b>Tender Fee Details, [Total Fee in ₹ * - 15,900]</b>				<b>EMD Fee Details</b>			
<b>Tender Fee in ₹</b>	10,000	<b>Processing Fee in ₹</b>	5,900	<b>EMD Amount in ₹</b>	36,34,000	<b>EMD through BG/ST or EMD Exemption Allowed</b>	Yes
<b>Fee Payable To</b>	NII	<b>Fee Payable At</b>	NII	<b>EMD Fee Type</b>	fixed	<b>EMD Percentage</b>	NA
<b>Tender Fee Exemption Allowed</b>	No			<b>EMD Payable To</b>	NII	<b>EMD Payable At</b>	NII
<b>Work / Item(s)</b>							
<b>Title</b>	Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries						
<b>Work Description</b>	Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries						
<b>Pre Qualification Details</b>	AS PER RFP						
<b>Independent External Monitor/Remarks</b>	NA						
<b>Show Tender Value in Public Domain</b>	Yes						
<b>Tender Value in ₹</b>	36,33,80,000	<b>Product Category</b>	Civil Works	<b>Sub category</b>	NA		

<b>Contract Type</b>	Tender <b>Punjab</b>	<b>Bid Validity(Days)</b>	180	<b>Period Of Work (Days)</b>	821	
<b>Location</b>	Jalandhar <b>Tenders</b>	<b>Pincode</b>	144001	<b>Pre Bid Meeting Place</b>	Jalandhar	
<b>Pre Bid Meeting Address</b>	Jalandhar Smart City Limited, Midland financial Center, Plot no.21-22,2nd floor,G.T. Road, Jalandhar, Punjab 144001		<b>Pre Bid Meeting Date</b>	25-Feb-2021 11:00 AM	<b>Bid Opening Place</b>	Jalandhar
<b>Should Allow NDA Tender</b>	No	<b>Allow Preferential Bidder</b>	No			

**Critical Dates**

<b>Publish Date</b>	15-Feb-2021 05:00 PM	<b>Bid Opening Date</b>	09-Mar-2021 10:00 AM
<b>Document Download / Sale Start Date</b>	15-Feb-2021 05:00 PM	<b>Document Download / Sale End Date</b>	08-Mar-2021 05:00 PM
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	15-Feb-2021 05:00 PM	<b>Bid Submission End Date</b>	08-Mar-2021 05:00 PM

**Tender Documents**

<b>NIT Document</b>	<b>S.No</b>	<b>Document Name</b>	<b>Description</b>	<b>Document Size (In KB)</b>
	1	Tendernotice 1.pdf	NIT	120.53

<b>Work Item Documents</b>	<b>S.No</b>	<b>Document Type</b>	<b>Document Name</b>	<b>Description</b>	<b>Document Size (In KB)</b>
	1	Tender Documents	RFPV1.pdf	RFP	1357.73
	2	Tender Documents	RFPV2.pdf	RFPV2	1374.90
	3	BOQ	BOQ_120810.xls	BOQ	288.00

**Bid Openers List**

<b>S.No</b>	<b>Bid Opener Login Id</b>	<b>Bid Opener Name</b>	<b>Certificate Name</b>
1.	dhawanrahul898@gmail.com	Rahul Dhawan	RAHUL DHAWAN
2.	himanshupuri.jsd@gmail.com	Himanshu Puri	HIMANSHU PURI

**Tender Inviting Authority**

<b>Name</b>	CEO JSCL
<b>Address</b>	Jalandhar Smart City Limited, Midland financial Center, Plot no.21-22,2nd floor,G.T. Road, Jalandhar, Punjab 144001

**Tender Creator Details**

<b>Created By</b>	Himanshu Puri
<b>Designation</b>	Manager
<b>Created Date</b>	13-Feb-2021 03:57 PM



**JALANDHAR SMART CITY LIMITED,**  
Midland Financial Centre  
Plot No. 21-22, 2<sup>nd</sup> Floor  
G.T Road, Jalandhar  
Punjab 144001  
PH: +91-181-5017417  
E-mail: [smartcityjalandhar@gmail.com/](mailto:smartcityjalandhar@gmail.com)

**NOTICE INVITING TENDER (NIT), NATIONAL COMPETITIVE BID (NCB)  
REQUEST FOR PROPOSAL (RFP)**

Jalandhar Smart City Limited (JSCL) invites online unconditional bids through e-procurement portal <http://eproc.punjab.gov.in> from eligible bidders under National Competitive Bidding (NCB) with Single Stage - two envelopes bidding procedure for the following works.

Sr. No.	Name of Work	Estimated Cost (Rs.)	Earnest Money (Rs.)	Tender Fee (Rs.)	Period of Completion
1.	<b>BID REFERENCE NO: 50/JSCL/2021</b> Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries"	Capex: Legacy waste screening Machines including civil work: 4.93 Cr.  Opex: Operational cost: Rs 416 per MT (for 7,55,000 Ton)	RS. 36,34,000 (Rupees Thirty Six Lakh Thirty Four Thousand only)	10,000/- plus GST	As per RFP

Important dates of the RFP are as below:

Sr. No.	Name of Work	Availability of Tender Online for Bidding		Last Date & Time for Online Submission of Bids.)	Date & Time of Opening of Tender	
1.	<b>BID REFERENCE NO: 50/JSCL/2021</b> Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries"	15.02.2021 1700 hrs	08.03.2021 1700 hrs	08.03.2021 1700 hrs	09.03.2021 1100 hrs	To be intimated later

- Pre-bid meeting will be held as mentioned below:  
Date: 25.02.2021, Time: 1100hrs  
Place: In the office of CEO, Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2<sup>nd</sup> Floor, G.T Road, Jalandhar, Punjab 144001
- Detailed NIT & Bid Documents can be seen at the website <http://eproc.punjab.gov.in> and may be downloaded free of cost from <http://eproc.punjab.gov.in>
- Any subsequent addendum/corrigendum shall be published only at the website <http://eproc.punjab.gov.in>
- For more details contact Chief Executive Officer, JSCL. Address- CEO, Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2<sup>nd</sup> Floor, G.T Road, Jalandhar, Punjab 144001, Contact no. +91 9888143591 and through mail at [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com)

**Chief Executive Officer**  
Jalandhar Smart City Limited



Date 09.03.2021

**JALANDHAR SMART CITY LIMITED**  
**Midland Financial Centre**  
**Plot No. 21-22, 2nd Floor**  
**G.T Road, Jalandhar**  
**Punjab 144001**  
**Email: smartcityjalandhar@gmail.com**

**CORRIGENDUM 2**

**Bid Reference No.: 50/JSCL/2021**

**Tender ID: 2021\_DLG\_60049\_1**

**Description of Work:** - "Supply Delivery and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including O and M of Machineries"

In the context of the above RFP, all interested bidders please note that due to non-receiving of minimum bids as per SOP, above mentioned tender has been cancelled and will be re- tender.

Any further change/ modification in the Bid Documents shall be made available on Portal <https://eproc.punjab.gov.in> in the form of corrigendum.

This Corrigendum no 2 shall form part of the RFP Document. All other terms and condition of the RFP Document shall remain unchanged.

For more details contact Chief Executive Officer, JSCL. Address- CEO, Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2nd Floor, G.T Road, Jalandhar, Punjab 14400, Contact no. +91 9888143591 and through mail at [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com)

  
**Chief Executive Officer**  
**Jalandhar Smart City Limited**



# JALANDHAR SMART CITY LIMITED

122  
Midland Financial Centre  
Plot No. 21-22, 2<sup>nd</sup> Floor  
G.T Road, Jalandhar  
Punjab 144001  
PH: +91-181-5017417  
<http://www.smartcityjalandhar.org>  
Email : [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com)



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No:- CEO:JSCL:2021: 1793

Date:- 09.03.2021

VIA EMAIL ONLY

To,

The Editor,  
Times of India,  
Jalandhar City, Punjab.

**Subject:** Regarding the Publication of Following Tender:

**Notice Inviting Tender (NIT) for "Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation/ Biomining at Jalandhar including Operation and Maintenance of Machineries – 2<sup>nd</sup> Call"**

With reference to the above subject, Jalandhar Smart City intends to issue Notice Inviting Tender (NIT) as enclosed. As per the Govt. of Punjab notification 5/82/2018-2LG /1892 dated 02.08.2018 tender will be kept open to receive Bids from Bidders for 14 (Fourteen One) days for 2<sup>nd</sup> Call.

This is to request you to publish this NIT in your leading newspaper in all India edition dated 10.03.2021 and send the bill at D.A.V.P rates to this office for payment.

A copy of the NIT from the newspapers be sent to JSCL office for record purpose. The details of the project in the tender will be advertised on <https://eproc.punjab.gov.in>.

  
/ Chief Executive Officer  
Jalandhar Smart City Limited



**JALANDHAR SMART CITY LIMITED,**  
Midland Financial Centre  
Plot No. 21-22, 2<sup>nd</sup> Floor  
G.T Road, Jalandhar  
Punjab 144001  
PH: +91-181-5017417  
E-mail: [smartcityjalandhar@gmail.com/](mailto:smartcityjalandhar@gmail.com)

**NOTICE INVITING TENDER (NIT), NATIONAL COMPETITIVE BID (NCB)  
REQUEST FOR PROPOSAL (RFP)**

Jalandhar Smart City Limited (JSCL) invites online unconditional bids through e-procurement portal <http://eproc.punjab.gov.in> from eligible bidders under National Competitive Bidding (NCB) with Single Stage - two envelopes bidding procedure for the following works.

Sr. No.	Name of Work	Estimated Cost (Rs.)	Earnest Money (Rs.)	Tender Fee (Rs.)	Period of Completion
1.	<b>BID REFERENCE NO:</b> <b>50(a)/JSCL/2021</b> Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries - 2 <sup>nd</sup> call"	Capex: Legacy waste screening Machines including civil work: <b>4.93 Cr.</b>  Opex: Operational cost: <b>Rs 416 per MT (for 7,55,000 Ton)</b>	<b>RS. 36,34,000</b> (Rupees Thirty Six Lakh Thirty Four Thousand only)	<b>10,000/-</b> plus GST	As per RFP

Important dates of the RFP are as below:

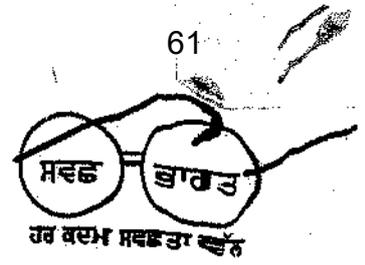
Sr. No.	Name of Work	Availability of Tender Online for Bidding		Last Date & Time for Online Submission of Bids	Date & Time of Opening of Tender	
1.	<b>BID REFERENCE NO:</b> <b>50(a)/JSCL/2021</b> Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries - 2 <sup>nd</sup> Call"	10.03.2021 1100 hrs	23.03.2021 1700 hrs	23.03.2021 1700 hrs	24.03.2021 1100 hrs	To be intimated later

- Detailed NIT & Bid Documents can be seen at the website <http://eproc.punjab.gov.in> and may be downloaded free of cost from <http://eproc.punjab.gov.in>
- Any subsequent addendum/corrigendum shall be published only at the website <http://eproc.punjab.gov.in>
- For more details contact Chief Executive Officer, JSCL. Address- CEO, Jalandhar Smart City Limited, Midland Financial Centre, Plot No. 21-22, 2<sup>nd</sup> Floor, G.T Road, Jalandhar, Punjab 144001, Contact no. +91 9888143591 and through mail at [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com)

  
Chief Executive officer  
Jalandhar Smart City Limited



# Municipal Corporation Jalandhar



To

Eco Garb,  
No.5/1,  
Annasamy Lane,  
Chennai.

No. PA/2023/196

Date 15/02/2023

**Project:** Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the process of Bioremediation/Bio-mining at Jalandhar including Operation and Maintenance of Machineries

**Subject:** Notice of Termination of Contract dated 29.10.2021

This is in reference to Contract dated 29.10.2021 between Jalandhar Smart City Limited (JSCL) and Eco Garb for the execution of the captioned project.

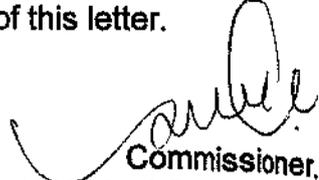
As you are well aware that as per the provisions of the Contract, the Commercial Operation Date (COD) for the Project was 6 months from the date of Agreement. In other words, construction and erection of the shed and the plant should have been completed by 29.04.2022. However, despite various meetings, reminders, extensions of time and opportunities given to you, you have failed to erect the machinery for the Plant.

Therefore, under Clause 2.6.1 of the Volume II of the RFP, you have committed the following "Concessionaire Default":

- Failed to achieve completion of setting up of Processing Facility within the Stipulated Date of Completion of Processing Facility, including any extension of time granted thereof;
- Consistently fails to achieve the milestones/ project completion schedule.

Hence, exercising its right under Clause 2.6.1 of the Volume II of the RFP, the Authority is issuing this notice, informing you, the Concessionaire, about Authority's intention to terminate the Contract. Further, you are hereby granted 15 days to make a representation. The Authority also reserves its rights to take any other action as per the Agreement.

You are requested to send the acknowledgement of this letter.

  
Commissioner,  
Municipal Corporation,  
Jalandhar.



# Municipal Corporation Jalandhar



## Termination Notice

To

✓  
EcoGarb,  
No.5/1,  
Annasamy Lane,  
Chennai

No. PA/2023/216

Date 24-03-2023

**Project:** Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the process of Bioremediation / Bio-mining at Jalandhar including Operation and Maintenance of Machineries

**Subject:** Termination Notice of Contract dated 29.10.2021

Please refer Municipal Corporation Jalandhar's letter no.PA/2023/196 dated 15.02.2023 vide which 15 days' Notice of Termination of Contract was issued to you because you committed the following "Concessionaire Default" under Clause 2.6.1 of the Volume II of the RFP:

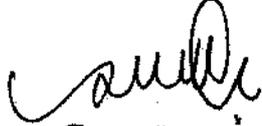
- a) Failed to achieve completion of setting up of Processing Facility within the Stipulated Date of Completion of Processing Facility, including any extension of time granted thereof;
- b) Consistently fails to achieve the milestones/ project completion schedule.

In response to the abovementioned notice, a request for extension of time was placed by you vide your letter dated 28.02.2023. The said response has been considered carefully but has not been found to the satisfaction of the Authority because there are no reason(s) mentioned for the delay in executing project. Further, in the said response, you have yourself admitted the delay and have also sought further time for achieving the milestones. As you have already failed to complete the work by the extended date of completion, therefore, the Authority hereby:

- a. Terminate the contract as aforesaid upon which termination your Performance Security stands absolutely forfeited and shall be absolutely at

- the disposal of Authority. Date of this Termination Notice is the Termination Date;
- b. Take out such part of the work out of your hand, as remains unexecuted, for giving it to another contractor to complete the work, and you shall have no claim to compensation for any loss sustained by you by reasons of your having purchased or procured any materials or entered into any engagements or made any advances on account of or with a view to the execution of the work or the performance of the contract. You are also hereby served with notice to the effect that the work executed by you will be measured up on 10 days from the date of this notice for which you are asked to attend for joint measurement failing which the work will be measured by the department unilaterally in your absence and result of measurement will be final and will be binding on you; and
  - c. You shall not be allowed to participate in the tendering process for the balance work.

This is without prejudice to Authority's right to take action under any other clauses or sub-clauses of the agreement and to realize Government dues and losses and damages whatsoever under such clauses or sub-clauses.

  
**Commissioner**  
**Municipal Corporation**  
**Jalandhar**



# JALANDHAR SMART CITY LIMITED

Midland Financial Centre  
Plot No. 21-22, 2nd Floor  
G.T Road, Jalandhar  
Punjab 144001

PH: +91-181-5017418

<http://www.smartcityjalandhar.org>  
Email: smartcityjalandhar@gmail.com

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Smart City

**Memo No: CEO: JSCL:2023:870**

**Dated: 15-05-2023**

**Subject:** Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries—**Regarding calling tender**

- a) For the above-said work, a DPR for Rs 40.82 Cr. was approved for Rs 38.63 Cr. in the SLTC meeting held on 09.11.2020 & also in the EC meeting held on 18.03.2021.
- b) The detail of the DPR of Rs 38.63 Cr. is depicted below:
  - Cost of Biomining Mission, civil work & operational Cost=36.34 Cr.
  - Procurement of Machinery /Equipment's=2.29 Cr.
- c) After calling tenders, the tripartite agreement was executed on **29th October 2021** between Municipal Corporation Jalandhar (referred to as the "Authority"), Jalandhar Smart city limited (referred to as the "JSCL"), and concessionaire (referred to as the "M/S Eco Garb").
- d) The timeline for implementation of the project as per the contract agreement was fixed as under

S. No	Description of work	Timeline
1.	Supply, Delivery, and Installation of Legacy Waste Screening Machines as per the Technical Specification mentioned in this RFP Document	<b>6 months from the date of signing of the agreement. i.e., April 29<sup>th</sup>, 2022</b>
2.	Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machinery for 7.5 Lakh Tons Quantity.	<b>2 years from the date of installation of biomining machinery &amp; construction of the Shed.</b>

- e) The successful bidder has breached the terms of the contract and the contract agreement was terminated notice vide commissioner's office letter no PA/2023/2016 dated **24.03.2023**.

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- f) Hon-able NGT is monitoring this project, so to avoid the environmental compensation on MCJ in the absence of non-implementation of biomining of legacy waste, a tender of said work is required to call immediately.
- g) For the participation of financial and technical sound bidders for this tender, some changes have been proposed in the clauses of the previous RFP of the said work. The same was approved in the CLTC meeting held on 08.05.2023.
- h) Keeping in view of the above, the tender may kindly be allowed to be invited through publication in the newspapers as per Government guidelines. The NIT to be published is attached herewith.

CEO

*Sube*

*Adwal*  
Technical Expert  
15/05/2023  
Jalandhar Smart City Limited.



# JALANDHAR SMART CITY LIMITED

Midland Financial Centre

Plot No. 129, 2<sup>nd</sup> Floor

G.T Road, Jalandhar

Punjab 144001

PH: +91-181-5017417

<http://www.smartcityjalandhar.org>

Email: [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com)



Smart City

CEO: JSCL:2023:871

Dated: 16-05-2023

VIA EMAIL ONLY

To,

Addl. Deputy Director,  
Incharge P.R.U,  
Municipal Bhawan, Sec-35(A),  
Chandigarh.

**Subject: Publication of Notice Inviting Tender (NIT) for "Selection of Concessionaire for "Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation/Biomining at Jalandhar including Operation and Maintenance of Machineries within Municipal Corporation Jalandhar under Jalandhar Smart City Mission"**

With reference to the above subject, Jalandhar Smart City intends to issue Notice Inviting Tender (NIT) as enclosed. As per the Govt. of Punjab notification 5/82/2018-2LG /1892 dated 02.08.2018 tender will be kept open to receive Bids from Bidders for 21 (Twenty One) days.

It is requested that as per directions of the Govt. of Punjab please publish this NIT in the following leading newspapers:

1. Hindustan Times (English), all edition
2. Punjab Kesari, Punjab & Chandigarh Edition

A copy of the NIT from the newspapers be sent to the JSCL office for record purposes. The details of the project in the tender will be advertised at <https://eproc.punjab.gov.in>.

  
For Chief Executive Officer  
Jalandhar Smart City Limited

16/05/2023

Tender reference No: 03/JSCL/2023

The JSCL re-invites online National Competitive bids

Sr.NO	Name of work	Estimated Cost
1	Supply, Delivery, and Installation of Legacy Waste Screening Machines and Reclamation of Land by Scientifically Processing the MCJ's Existing Legacy Waste Dumpsite through the Process of Bioremediation / Biomining at Jalandhar including Operation and Maintenance of Machineries"	<b>Capex:</b> legacy waste screening machines:4.33 Cr. <b>Opex:</b> operational cost: Rs 416 per MT (for 8,00,000)

**Closing date & Time: 09.06.2023 up to 17 hours.**

1. Detailed NIT and Bid documents can be seen & downloaded from <http://eproc.punjab.gov.in>.
2. Any subsequent addendum/corrigendum shall be published only at the website <http://eproc.punjab.gov.in>.
3. For more detail, contact the CEO, of JSCL, Address: Midland Financial Center, plot no 21-22, 2<sup>nd</sup> floor, G.T. Road, Jalandhar City, Punjab-144001, contact +919915504554 and through mail at [smartcityjalandhar@gmail.com](mailto:smartcityjalandhar@gmail.com).

  
Chief executive officer  
Jalandhar smart city limited



# Punjab Tenders

## eProcurement System Government of Punjab

### Tender Details

Date : 10-Apr-2024 11:04 AM

Print

#### Basic Details

Organisation Chain	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)		
Tender Reference Number	06/JSCL/2023		
Tender ID	2023_DLG_111987_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Item Rate
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

#### Payment Instruments

Online Bankers	S.No	Bank Name
	1	SBI Bank

#### Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	RFP
2	Finance	.xls	BOQ

#### Tender Fee Details, [Total Fee in ₹ \* - 15,900]

Tender Fee In ₹	10,000	Fee Payable At	Nil
Processing Fee In ₹	5,900		
Fee Payable To	Nil		
Tender Fee Exemption Allowed	No		

#### EMD Fee Details

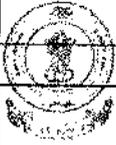
EMD Amount in ₹	37,61,000	EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Nil	EMD Payable At	Nil

#### Work / Item(s)

Title	Supply,delivery and installation of Legacy Waste Screening Machine and Reclamation of land by scientifically processing the MCJs existing Legacy waste dumpsite through the process of Bioremediation or Blomining Incd O and M of Machneries 2nd Call				
Work Description	Supply,delivery and installation of Legacy Waste Screening Machine and Reclamation of land by scientifically processing the MCJs existing Legacy waste dumpsite through the process of Bioremediation or Blomining Incd O and M of Machneries 2nd Call				
Pre Qualification Details	Please refer Tender documents.				
Independent External Monitor/Remarks	NA				
Tender Value in ₹	37,61,00,000	Product Category	Solid Waste Management	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	180	Period Of Work(Days)	960
Location	Jalandhar	Pincode	144001	Pre Bid Meeting Place	JSCL Office
Pre Bid Meeting Address	Jalandhar Smart City Limited, Midland Financial Center Plot no.21-22,2nd floor, G.T. Road, Jalandhar, Punjab 144001.	Pre Bid Meeting Date	16-Nov-2023 11:00 AM	Bid Opening Place	JSCL Office
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

#### Critical Dates

Publsh Date	06-Nov-2023 11:00 AM	Bid Opening Date	28-Nov-2023 11:00 AM
Document Download / Sale Start Date	06-Nov-2023 11:00 AM	Document Download / Sale End Date	27-Nov-2023 05:00 PM
Clarification Start Date	06-Nov-2023 11:00 AM	Clarification End Date	15-Nov-2023 05:00 PM



Print

<b>Organisation Chain :</b>	Department of Local Government  Director - Local Government  Municipal Corporation - Jalandhar  Jalandhar Smart City Limited (JSCL)
<b>Tender ID :</b>	2023_DLG_111987_1
<b>Tender Ref No :</b>	06/JSCL/2023
<b>Tender Title :</b>	Supply,delivery and installation of Legacy Waste Screening Machine and Reclamation of land by scientifically processing the MCJs existing Legacy waste dumpsite through the process of Bioremediation or Biomining Incd O and M of Machineres 2nd Call

**Bids List**

S.No	Bid Number	Bidder Name	Submitted Date	Status	Remarks	Status Updated On
1	522272	ECOSTAN INFRA PVT LTD	27-Nov-2023 02:38 PM	Admitted-Fee/PreQual/Technical		28-Nov-2023 11:50 AM
2	521928	PEOPLES ASSOCIATION FOR TOTAL HELP AND YOUTH APPLAUSE	27-Nov-2023 03:45 PM	Admitted-Fee/PreQual/Technical		28-Nov-2023 11:50 AM
3	521798	SAGAR MOTORS	27-Nov-2023 03:08 PM	Admitted-Fee/PreQual/Technical		28-Nov-2023 11:50 AM

**Technical Bid Opening Summary**

Type :	Technical
Summary :	Technical Bid Opening Summary
Updated By :	Jagan Nath
Updated On :	28-Nov-2023 11:50 AM
Document :	technical_229317.pdf #

**Tendering Inviting Authority**

<b>Bid Submission Start Date</b>	06-Nov-2023 11:00 AM	<b>Bid Submission End Date</b>	27-Nov-2023 05:00 PM
<b>Tender Documents</b>			
<b>NIT Document</b>	<b>S.No</b>	<b>Document Name</b>	<b>Description</b>
	1	Tendernotice_1.pdf	NIT
			<b>Document Size (In KB)</b>
			49.51
<b>Work Item Documents</b>	<b>S.No</b>	<b>Document Type</b>	<b>Document Name</b>
	1	Tender Documents	FinalRFP2ndCall.pdf
	2	BOQ	BOQ_229317.xls
			<b>Description</b>
			RFP
			BOQ
			<b>Document Size (In KB)</b>
			3315.23
			325.00
<b>Tender Inviting Authority</b>			
<b>Name</b>	CEO, JSCL		
<b>Address</b>	Jalandhar Smart City Limited, Midland Financial Center Plot no.21-22,2nd floor, G.T. Road, Jalandhar, Punjab 144001.		



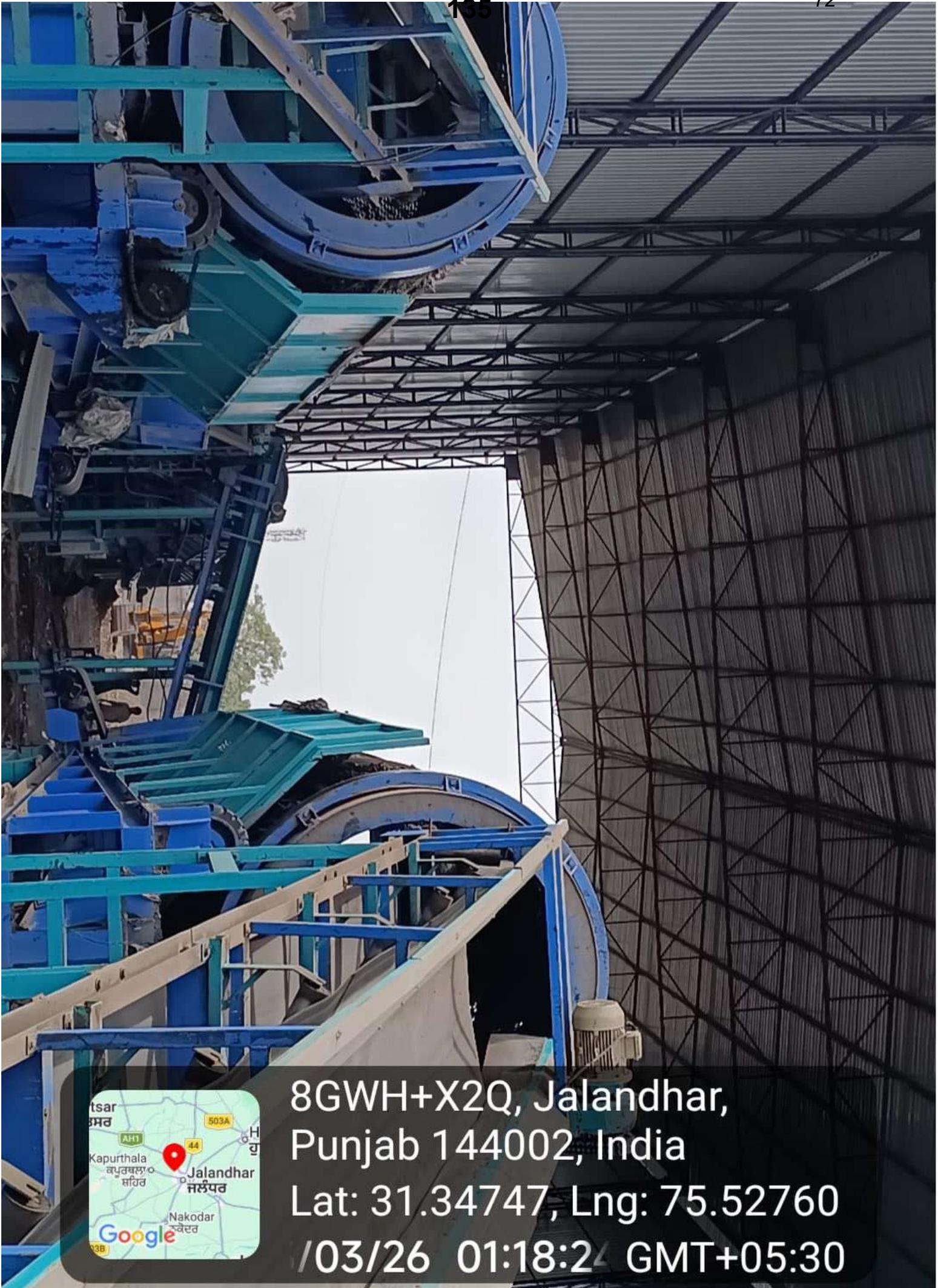
// TRUE COPY //



8GWH+X2Q, Jalandhar,  
Punjab 144002, India

Lat: 31.34747, Lng: 75.52760

3/03/26 01:16: GMT+05:30



8GWH+X2Q, Jalandhar,  
Punjab 144002, India

Lat: 31.34747, Lng: 75.52760

/03/26 01:18:24 GMT+05:30



8GWH+X2Q, Jalandhar,  
Punjab 144002, India

Lat: 31.34747, Lng: 75.52760  
/03/26 01:14:30 GMT+05:30



8GWH+X2Q, Jalandhar,  
Punjab 144002, India

Lat: 31.34747, Lng: 75.52760

3/26 01:20:51 GMT+05:30



8GWH+X2Q, Jalandhar,  
Punjab 144002, India

Lat: 31.34747, Lng: 75.52760

/03/26 01:20:11 GMT+05:30



8GWH+X2Q, Jalandhar,  
Punjab 144002, India

Lat: 31.34747, Lng: 75.52760

03/26 01:15:11 GMT+05:30

*Sarabjit*

// TRUE COPY //



# MUNICIPAL CORPORATION JALANDHAR

Dr. B.R. Ambedkar Complex, Nehru Garden Road, Jalandhar  
Office of Commissioner

ANNEXURE-R-3/3



ਸੇਵਾ ਵਿਖੇ

ਸੀ.ਈ.ਓ  
ਪੀ.ਐਮ.ਆਈ.ਡੀ.ਸੀ,  
ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ  
ਸੈਕਟਰ 35-ਏ, ਚੰਡੀਗੜ।

ਪੱਤਰ ਨੰਬਰ 259/CE/W49

ਮਿਤੀ: 02-03-2026

ਵਿਸ਼ਾ:- Legacy Waste ਦੀ Bio Remediation ਲਈ SBMU 2.0 ਵਿੱਚੋਂ ਫੰਡਜ ਮੁਹਈਆ ਕਰਵਾਉਣ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਨਗਰ ਨਿਗਮ ਜਲੰਧਰ ਵਲੋਂ 11.00 ਲੱਖ ਟੱਨ Legacy Waste ਨੂੰ ਪ੍ਰੋਸੈਸ ਕਰਨ ਦਾ ਪ੍ਰੋਜੈਕਟ ਤਿਆਰ ਕੀਤਾ ਗਿਆ ਹੈ ਜੋ ਕਿ 4194.59 ਲੱਖ ਦਾ ਹੈ। ਇਸ ਐਸਟੀਮੇਟ ਨੂੰ ਕਮੇਟੀ ਆਫ ਚੀਫ ਇੰਜੀਨੀਅਰ ਵਲੋਂ ਪੱਤਰ ਨੰਬਰ ਸੀ.ਈ 2025/ 44892 ਮਿਤੀ 01-08-2025 ਰਾਹੀਂ ਵੈਟ ਕੀਤਾ ਗਿਆ ਹੈ। ਇਹ Legacy Waste ਪਿੰਡ ਵਰਿਆਣਾ ਦੀ ਡੰਪ ਸਾਈਟ ਤੇ ਪਿਆ ਹੈ, ਜਿਸ ਨੂੰ ਨਗਰ ਨਿਗਮ ਜਲੰਧਰ ਵਲੋਂ ਪ੍ਰੋਸੈਸ ਕਰਕੇ ਕੰਮ ਕਰਵਾਇਆ ਜਾਣਾ ਹੈ, ਇਸ ਕੰਮ ਦੇ ਟੈਂਡਰ ਦੀ ਪ੍ਰੀਕ੍ਰਿਆ ਕੀਤੀ ਜਾਣੀ ਹੈ। ਇਸ ਲਈ ਕੰਮ ਦੇ ਰਾਖਵੇਂ ਫੰਡਾਂ ਦੀ ਜਰੂਰਤ ਹੈ।

ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ 11 ਲੱਖ ਟੱਨ Legacy Waste ਨੂੰ ਪ੍ਰੋਸੈਸ ਕਰਨ ਲਈ ਸੱਵਫ ਭਾਰਤ ਮਿਸ਼ਨ SBMU 2.0 ਵਿੱਚੋਂ ਫੰਡ ਉਪਲਬੱਧ ਕਰਵਾਏ ਜਾਣ ਜੀ।

  
ਕਮਿਸ਼ਨਰ  
ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ।

## TRUE TRANSLATION OF ANNEXURE-R-3/3

To,  
  
CEO  
PMIDC,  
Local Government Department, Punjab  
Sector 35-A, Chandigarh.

Letter No. 259/2E/W

Date: 02-03-202-6

Sub:-Legacy Waste Bio Remediation SBMU 2.0 is about to get penalized.

In relation to the above subject, it is written that the Municipal Corporation Jalandhar has prepared a project to process 11.00 lakh tons of Legacy Waste which is worth 4194.59 lakhs. This estimate has been vetted by the Committee of Chief Engineer vide letter No. CE 2025/ 44892 dated 01-08-2025. This Legacy Waste is lying at the dump site of village Wariana, which is to be processed and worked on by the Municipal Corporation Jalandhar. The tender for this work is to be processed. For this, reserved funds for the work are required.

It is requested that funds be made available from Swachh Bharat Mission (SBMU 2) for processing 1 lakh tonnes of Legacy Waste.

Sd/-

Commissioner  
Municipal Corporation, Jalandhar.



// TRUE TRANSLATION //

**Municipal Corporation Jalandhar (O&M Branch)**  
**Department of Local Government, Punjab**  
 [Website: eproc.punjab.gov.in]

**Invited e-Tender Notice (2<sup>nd</sup> Attempt)**

NIT No.: MCJ/OM/2025-26/25A

Dated: 15-01-2026

Municipal Corporation Jalandhar (O&M Branch) invites online bids in a **Two-Stage System** (Technical Bid and Financial Bid separately) as per the *Punjab Transparency in Public Procurement Rules, 2022* issued by the Department of Local Government, Punjab (vide letter No. C.E/2022/5427-29 dated 04.02.2022).

Note:

1. Conditional tenders will be rejected without assigning any reason.
2. Any corrigendum/addendum will be published on the website only.
3. Financial bids will be opened only for those tenderers who will qualify in the Technical Bid.

**Work Details:**

Sr. No.	Name of Work	Estimated Cost (in Lacs)	Earnest Money	Processing Fee	Time Limit
1	Part-1- Integrated Solid Waste Management in Jalandhar: Door-to-Door Collection, Transportation, Processing, Disposal and Patrolling of Fresh Waste from <b>Cantt and West</b> Constituencies of Jalandhar City for a period of 3 years.	Rs. 86,12,71,708/-	Rs. 86,12,717/-	20,000/-	36 Months
2	Part-2- Integrated Solid Waste Management in Jalandhar: Door-to-Door Collection, Transportation, Processing, Disposal and Patrolling of Fresh Waste from <b>Central and North</b> Constituencies of Jalandhar City for a period of 3 years.	Rs. 57,41,81,139/-	Rs. 57,41,811/-	20,000/-	36 Months

**Schedule of Tenders:**

Particulars	Date & Time
Availability of E-tenders Online for Bidding	17-01-2026 Up to 14:00 PM
Last Date & Time for Online Submission of E-bids	02-02-2026 Up to 14:00 PM
Date & Time of Opening Eligibility/Technical Bid	02-02-2026 Up to 15:00 PM
Date & Time of Opening Financial Bid	Notify Later On

**Important Instruction:**

1. Contractors must upload every page of the RFP duly signed & stamped with the Technical Bid documents on the website. Otherwise, the Technical Bid will be rejected.
2. RFP should be followed for all the terms and conditions and Bid criteria.

  
 Corporation Engineer (O&M)  
 Municipal Corporation Jalandhar  
 (Digitally Signed)



// TRUE COPY //